

Minutes of Exim Facilitation Committee (EFC) meeting No. 09/AM24 dated 19.12.2023 for Import of Restricted Items

Meeting No. 09/AM 24 of Exim Facilitation Committee (EFC) was held on 19.12.2023 at 11.30 AM in Room No.13, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (ii) Shri Manoj Kumar Khandelwal ACF, MoEF&CC (SU Div.)
- (iii) Shri Dheeraj Kumar Meena, Under Secretary, LEI Division, DPIIT
- (iv) Shri Gaurav Kumar Meena, DRDO
- (v) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vi) Dr. Puneet Ranjan, Livestock Officer, DAHD
- (vii) Shri S.K. Jain, Consultant, TSW Division, DPIIT
- (viii) Shri O.P Sharma, Consultant, D/o C&P

3. Total number of cases considered in the meeting was **327**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly **167** cases have been approved, **124** cases have been rejected, **13** cases have been closed and **23** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow:

Part 1	D/o DAH&D				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	J. K. TRUST BOMBAY HQRXIMLAPPLY0000	19.4.2023	285 NOS BOVINE SEMEN	05111000	Comments sought from DAH&D on 20.4.2023. DAHD vide email dated 11.05.2023 has sought



	0131AM24		OF GIR BULL (IVA FIV DE BRAS), etc		information from the firm. Firm sent the reply to the DAHD on 19.05.2023. Committee decided to close the application till such time that a response is received from DAH&D.
2.	CHITALE GENUS ABS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY0000 0684AM24	24.5.2023	60000 Nos. Bovine Semen	05111000	Comments sought from DAH&D on 15.6.2023. Committee decided to close the application till such time that a response is received from DAH&D.
3.	VIMKUDA ENTERPRISE HQRXIMLAPPLY0000 1325AM24	1.8.2023	100050 Nos. Bovine frozen semen	05111000, 05119991	Comments sought from DAH&D on 1.8.2023. DAH&D vide email dated 16.08.2023 has sought information from the applicant Committee decided to reject the application for import for 'Trading' purposes.
4.	FORTUNE ASSOCIATES HQRXIMLAPPLY0000 1642AM24	1.9.2023	10 Pcs. Llama	01061300	Comments sought from DAH&D on 4.9.2023. DAH&D vide email dated 18.10.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant.
5.	YERAVADA STUD AND AGRICULTURAL FARM HQRXIMLAPPLY0000 1931AM24	3.10.2023	2 Nos. of Horses	01012100	Recommended by DAHD vide OM dated 01.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.12.2023.
6.	SK TRADING CO HQRXIMLAPPLY0000 2095AM24	17.10.2023	150 Nos. of Pigeon	01063900	Comments sought from AH&D on 17.10.2023 DAHD informed the committee that the case is under examination with them.
7.	Nuvert Bioscience LLP HQRXIMLAPPLY0000 2201AM24	21.10.2023	9001 Nos. AARDEMA MOONDANCE- ET, PEAK FRISKET -ET etc.	05111000	Comments sought from AH&D on 25.10.2023 DAHD informed the committee that the case is under examination with them.
8.	INDIAN INSTITUTE	23.10.2023	2 Nos. of mice	01061900	Comments sought from AH&D on 25.10.2023.

	OF TECHNOLOGY KANPUR HQRXIMLAPPLY0000 2215AM24	3	strain C57BL/6		DAHD informed the committee that the case is under examination with them.
9.	BIRLA INSTITUTE OF TECHNOLOGY AND SCIENCE HQRXIMLAPPLY0000 2271AM24	25.10.2023	4 Nos. B6,129S6-Chat tm2(cre)Lowl /J Strain 006410 Mice (Male/Female) Age 4-12 Weeks	01029090	Recommended by DAHD vide OM dated 08.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.12.2023.
10.	DASHMESH STUD FARM HQRXIMLAPPLY0000 2279AM24	27.10.2023	08 Nos. of Horses	012100	Comments sought from AH&D on 30.10.2023 DAHD informed the committee that the case is under examination with them
11.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY0000 2324AM24	30.10.2023	55PRS NOD.Cg- Prkdscid/J; Jax stock number:001303; 5 male and 5 Female ect	01061900	Recommended by DAHD vide OM dated 08.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.12.2023.
12.	VASUDHA GULATI HQRXIMLAPPLY0000 2338AM24	31.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 01.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.12.2023 and subject to submission of required documents.
13.	Soumya Mukherjee HQRXIMLAPPLY0000 2359AM24	2.11.2023	1 No. of Dog	01013020	Recommended by DAHD vide OM dated 01.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.12.2023 and subject to submission of required documents.
14.	AURIGENE ONCOLOGY LIMITED HQRXIMLAPPLY0000	3.11.2023	7000 NOS RATS (SEX- M/F), RATS	01069000	Recommended by DAHD vide OM dated 08.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM



	2371AM24		(SEX-M/F)		dated 08.12.2023
15.	Muskaan Sarai HQRXIMLAPPLY0000 2413AM24	7.11.2023	1 No. of Dog	01061900	Comments sought from AH&D on 08.11.2023 DAHD informed the committee that the case is under examination with them
16.	Priyanka Jayaprakash HQRXIMLAPPLY0000 2412AM24	7.11.2023	2 Nos. Green Cheek Conure	01063200	DAHD vide OM dated 22.11.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DAHD vide OM dated 22.11.2023.
17.	MEHER DMELLO HQRXIMLAPPLY0000 2409AM24	30.10.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 08.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.12.2023 and subject to submission of required documents.
18.	Mariia Dubyna HQRXIMLAPPLY0000 2432AM24	7.11.2023	1 No. of Dog	01061900	Recommended by DAHD vide OM dated 24.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.11.2023 and subject to submission of required documents.
19.	SAMEER CHAUDHARY HQRXIMLAPPLY0000 2448AM24	8.11.2023	04 Nos. of Horses	01012910	Comments sought from AH&D on 9.11.2023 DAHD informed the committee that the case is under examination with them
20.	DABWALI TRANSPORT COMPANY LIMITED HQRXIMLAPPLY0000 2465AM24	9.11.2023	578 Nos. Gir Cattle-Female Gir Cows, Gir Cattle Semen Etc.	01022110	Comments sought from AH&D on 14.11.2023 DAHD informed the committee that the case is under examination with them
21.	Szymon Piecyk HQRXIMLAPPLY0000 2560AM24	16.11.2023	1.000 Nos. Red Coat female akita inu	01061900	The Committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
22.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR	10.11.2023	200.000 MTS Live, sperm or embryo will be	01061900	Comments sought from DAH&D on 17.11.2023 DAHD informed the committee that the case is under examination with them

	HQRXIMLAPPLY0000 2471AM24		imported for the following mouse strains. Strain Names: C57BL/6		
23.	Saarthak Sangamnerkar HQRXIMLAPPLY0000 2540AM24	15.11.2023	01 No. of Dog	01061900	Recommended by DAHD vide OM dated 01.12.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.12.2023 and subject to submission of required documents.
24.	Tinse Job HQRXIMLAPPLY0000 2548AM24	15.11.2023	01 No. of Dog	01061900	Recommended by DAHD vide OM dated 01.12.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.12.2023 and subject to submission of required documents.
25.	Rajeev Sahai HQRXIMLAPPLY0000 2607AM24	20.11.2023	01 No. of Dog	01061900	The Committee decided to approve the case on Ex-post facto basis.
26.	SIMMI SIMRAN HQRXIMLAPPLY0000 2602AM24	18.11.2023	2 Nos. PERSONAL PETS	01061900	DAHD vide OM dated 01.12.2023 has recommended the case, subject to NOC from MoEF&CC(WL). Accordingly, the committee decided to seek comments from MoEF&CC(WL).
27.	Szymon Piecyk HQRXIMLAPPLY0000 2588AM24	17.11.2023	01 No. of Dog	01061900	Recommended by DAHD vide OM dated 01.12.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.12.2023 and subject to submission of required documents.
28.	Devakinandan Panda HQRXIMLAPPLY0000 2593AM24	18.11.2023	01 No. of Dog	01061900	Recommended by DAHD vide OM dated 01.12.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.12.2023 and subject to submission of required documents.
29.	Prajakta Ramesh Bonde HQRXIMLAPPLY0000 2611AM24	20.11.2023	01 No. of Dog	01061900	Recommended by DAHD vide OM dated 01.12.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.12.2023 and subject to submission of required documents.

30.	PRIYANKA KARUNAKARAN HQRXIMLAPPLY0000 2624AM24	20.11.2023	1 Dog	No.	01061900	The Committee decided to approve the case on Ex-post facto basis.
31.	SUKHDEV SINGH SIDHU HQRXIMLAPPLY0000 2629AM24	21.11.2023	6 PURE BRED HORSES (SEX- MARES/FILLIES / COLTS/STALLI ONS), (AGE- 02 TO 20 YEARS)	Nos.	01012100	Recommended by DAHD vide OM dated 01.12.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.12.2023.
32.	Rishi Tangri HQRXIMLAPPLY0000 2635AM24	21.11.2023	2 dog	Nos.	01061900	The Committee decided to approve the case on Ex-post facto basis.
33.	Siddharth Avinash Joshi HQRXIMLAPPLY0000 2634AM24	21.11.2023	01 No. of Dog		01061900	Recommended by DAHD vide OM dated 01.12.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 01.12.2023 and subject to submission of required documents.
34.	Chithambararam Nataraja Pillay HQRXIMLAPPLY0000 2633AM24	21.11.2023	01 No. of Dog		01061900	Recommended by DAHD vide OM dated 05.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.12.2023 and subject to submission of required documents.
35.	Kozban SerhiI HQRXIMLAPPLY0000 2643AM24	19.10.2023	01 No. of Dog		01039100	Recommended by DAHD vide OM dated 05.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.12.2023 and subject to submission of required documents.
36.	Simran Makandar HQRXIMLAPPLY0000 2650AM24	22.11.2023	2 CAT	Nos.	01061900	Comments sought from DAH&D on 22.11.2023. DAHD informed the committee that the case is under examination with them
37.	Jennifer Bose HQRXIMLAPPLY0000 2647AM24	16.11.2023	1 CAT	No.	01061900	Recommended by DAHD vide OM dated 05.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM

					dated 05.12.2023.
38.	SINGH EKJOITE HQRXIMLAPPLY0000 2646AM24	21.11.202 3	1 No. DOG	01061900	The Committee decided to approve the case on Ex-post facto basis.
39.	Mahek Shah HQRXIMLAPPLY0000 2658AM24	17.11.202 3	1 No. DOG	01061900	The Committee decided to approve the case on Ex-post facto basis.
40.	Mariia Dubyna HQRXIMLAPPLY0000 2694AM24	3.11.2023	1 No. DOG	01061900	The Committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
41.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY0000 2687AM24	20.11.202 3	10 Nos. Live Mice [5 Male and 5 Female]	01061900	Recommended by DAHD vide OM dated 08.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.12.2023.
42.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY0000 2700AM24	23.11.202 3	30 Nos. Live Mice [15 Male and 15 Female]	01061900	Recommended by DAHD vide OM dated 08.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.12.2023.
43.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY0000 2724AM24	24.11.202 3	4 Nos. Live Mice [2 Male and 2 Female]	01061900	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023.
44.	ANITA AGNIHOTRI HQRXIMLAPPLY0000 2714AM24	24.11.202 3	1 No. DOG	01061900	The Committee decided to approve the case on Ex-post facto basis.
45.	TRANSLATIONAL HEALTH SCIENCE AND TECHNOLOGY INSTITUTE (THSTI) HQRXIMLAPPLY0000 2711AM24	20.11.202 3	120 Nos. Ferret	01061900	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023.

46.	BIRLA INSTITUTE OF TECHNOLOGY AND SCIENCE HQRXIMLAPPLY0000 2750AM24	24.11.2023	15 Nos. CryoRecov, B6;D2-Tg(Eno2 MFN2xR94Q)L51 Ugfm/J Strain: 012812 Sex: M/F Age: 3-6 Weeks	01029090	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023.
47.	Pooja Mahala Mundel HQRXIMLAPPLY0000 2748AM24	26.11.2023	1 No. Dog - Golden Retriever - 985141005880622	01061900	The Committee decided to approve the case on Ex-post facto basis.
48.	SURESH KRISHNA HQRXIMLAPPLY0000 2746AM24	25.11.2023	2 Nos. Sand Tortoise- Gopherus Agassizii	01061900	Comments sought from DAH&D on 28.11.2023. DAHD informed the committee that the case is under examination with them
49.	Valentina Sotnikova HQRXIMLAPPLY0000 2737AM24	25.11.2023	2 Nos. CAT	01061900	The Committee decided to approve the case on Ex-post facto basis.
50.	Dmitry Sotnikov HQRXIMLAPPLY0000 2736AM24	25.11.2023	2 Nos. CAT	01061900	The Committee decided to approve the case on Ex-post facto basis.
51.	Aryendra Virendra Shastri HQRXIMLAPPLY0000 2735AM24	25.11.2023	16 Nos. DOG	01061900	Comments sought from DAH&D on 28.11.2023
52.	Piyush Jain HQRXIMLAPPLY0000 2734AM24	24.11.2023	1 No. DOG	01061900	The Committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
53.	Shubham Dave HQRXIMLAPPLY0000 2738AM24	22.11.2023	1 No. CAT	01061900	Recommended by DAHD vide OM dated 05.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.12.2023.
54.	Piyush Jain HQRXIMLAPPLY0000 2759AM24	28.11.2023	1 No. DOG	01061900	The Committee decided to approve the case on Ex-post facto basis

55.	BISHAN STUD AND AGRI FARM HQRXIMLAPPLY0000 2753AM24	27.11.202 3	7 Nos. of Horses	01012100	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023.
56.	Binapani Mukherjee HQRXIMLAPPLY0000 2783AM24	29.11.202 3	1 No. Pet dog.	01061900	Comments sought from DAH&D on 29.11.2023 DAHD informed the committee that the case is under examination with them
57.	Yagni Hemantbhai Desai HQRXIMLAPPLY0000 2798AM24	26.11.202 3	1 No. Cat	01061900	The Committee decided to approve the case on Ex-post facto basis.
58.	NITHILA SANKARI RAJAVEL HQRXIMLAPPLY0000 2799AM24	29.11.202 3	1 No. DOG	01061900	Recommended by DAHD vide OM dated 05.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.12.2023 and subject to submission of required documents.
59.	MANVEEN KAUR BHULLAR HQRXIMLAPPLY0000 2796AM24	29.11.202 3	1 No. DOG	01013010	Recommended by DAHD vide OM dated 05.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.12.2023 and subject to submission of required documents.
60.	SANDEEP BAIRAM HQRXIMLAPPLY0000 2807AM24	30.11.202 3	1 No. DOG	01069000	Recommended by DAHD vide OM dated 08.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.12.2023 and subject to submission of required documents.
61.	Anton Kibets HQRXIMLAPPLY0000 2828AM24	01.12.202 3	1 No. DOG	01039100	The Committee decided to approve the case on Ex-post facto basis.
62.	Ayesha Verma HQRXIMLAPPLY0000 2829AM24	01.12.202 3	1 No. CAT	01061900	The Committee decided to approve the case on Ex-post facto basis.
63.	SVETLANA SHPAK HQRXIMLAPPLY0000 2856AM24	04.12.202 3	1 No. CAT	01061900	Comments sought from DAH&D on 4.12.2023 DAHD informed the committee that the case is under examination with them
64.	Mosam Choksi	02.12.202	1 No. DOG	01061900	Recommended by DAHD vide OM dated 08.12.2023.

	HQRXIMLAPPLY0000 2839AM24	3			The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.12.2023 and subject to submission of required documents.
65.	B.L. KAMDHENU FARMS LIMITED HQRXIMLAPPLY0000 2848AM24	02.12.202 3	25000 No. Bovine Semen , Frozen Embryos	05111000, 05119999	Comments sought from DAH&D on 4.12.2023 DAHD informed the committee that the case is under examination with them
66.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0000 2860AM24	01.12.202 3	30 VLS Mixed Gender Cynomolgus Monkey Cryosuspension Hepatocytes, 5 million, Male Cynomolgus Monkey Liver Microsomes, 10mg	05119999	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023
67.	Samskar Bajaj HQRXIMLAPPLY0000 2868AM24	04.12.202 3	1 No. DOG	01061900	The Committee decided to approve the case on Ex-post facto basis.
68.	Janvi Vasani HQRXIMLAPPLY0000 2873AM24	04.12.202 3	1 No. Dog	IIHIE0153E	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023 and subject to submission of required documents.
69.	Oleg Kosarev HQRXIMLAPPLY0000 2874AM24	05.12.202 3	1 No. CAT	01039100	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023.
70.	Shivraj Ramesh HQRXIMLAPPLY0000 2876AM24	05.12.202 3	1 No. DOG	01061900	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023 and subject to submission of required documents.

71.	Indian Institute of Science Education and Research Mohali HQRXIMLAPPLY0000 2877AM24	05.12.2023	40 No. Import of 4 strains of laboratory mice viz. strain nos - 032410, 028862, 030323 and 007914	01061900	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023
72.	PROGRESSIVE DAIRY FARMERS ASSOCIATION HQRXIMLAPPLY0000 2882AM24	05.12.2023	150000 Unit Bovine Semen	05111000	Comments sought from DAH&D on 06.12.2023 DAHD informed the committee that the case is under examination with them
73.	Vasudha HQRXIMLAPPLY0000 2896AM24	05.12.2023	1 No. CAT	01061900	Recommended by DAHD vide OM dated 08.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.12.2023
74.	SWANIE KOCHHAR HQRXIMLAPPLY0000 2897AM24	05.12.2023	1 No. DOG	01061900	The Committee decided to approve the case on Ex-post facto basis.
75.	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH PUNE HQRXIMLAPPLY0000 2908AM24	06.12.2023	200 Nos. Laboratory Transgenic, knockout, KnockIn mice for in-house breeding for R &D purpose at IISER, Pune	01061900	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023
76.	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH PUNE HQRXIMLAPPLY0000 2907AM24	05.12.2023	500 Nos. Frozen sperm and embryos of Laboratory mice of transgenic and basic strains.	01012990	Comments sought from DAH&D on 06.12.2023 DAHD informed the committee that the case is under examination with them
77.	PRIYANKA SARKAR HQRXIMLAPPLY0000 2913AM24	06.12.2023	1 No. DOG	01061900	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM

					dated 14.12.2023 and subject to submission of required documents.
78.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY0000 2922AM24	07.12.202 3	92 Nos. NOD.Cg- Prkdscid Il2rgtm1Wjl/SzJ- Strain (NSG); Strain No. 005557, Total 92	01069000	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023
79.	Syeda Amena HQRXIMLAPPLY0000 2921AM24	07.12.202 3	1 No. CAT	01061900	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023
80.	Shantanu Seth HQRXIMLAPPLY0000 2924AM24	07.12.202 3	1 No. DOG	01069000	Recommended by DAHD vide OM dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2023 and subject to submission of required documents.
81.	Rajjat Arora HQRXIMLAPPLY0000 2421AM24	07.11.202 3	1 No. DOG	01069000	The Committee decided to approve the case on Ex-post facto basis.
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
82.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY0000 2167AM23	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone gigantean)	01062000	Recommended by DAHD vide OM dated 09.02.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. Reminder sent on 17.08.2023. Reply received from the firm on 25.08.2023 MoEF&CC (WL) informed the committee that the case is under examination with them
83.	GREENS	27.2.2023	30 nos.	01069000	Recommended by DAHD vide OM dated 23.03.2023

	ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2459AM23		Hippopotamus		Comments sought from MOEF (WL) on 28.02.2023. MoEF&CC (WL) vide email dated 19.04.2023 has sought some information from the firm.
84.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000 0198AM24	27.4.2023	3 NOS African Elephant (Loxodontaafrican a) (ID: 098510000580229 7) (FEMALE), African Elephant (Loxodontaafrican a) (ID: 098510000580403 5) (FEMALE), African Elephant (Loxodontaafrican a) (ID: 977200001064306) (FEMALE)	01061900	Recommended by DAHD vide OM dated 18.05.2023 Comments sought from MOEF(WL) on 28.4.2023 MoEF&CC (WL) vide email dated 13.06.2023has sought information from the firm.
85.	SYNGENE SCIENTIFIC SOLUTIONS LIMITED HQRXIMLAPPLY0000 0143AM24	21.4.2023	160 NOS Male Cynomolgusmonk ey Liver Microsome,10mg & Male Cynomolgus monkey Liver S9,30mg	05119999	Recommended by DAHD vide OM dated 22.06.2023. Comments sought from MoEF&CC(WL) on 5.6.2023. Committee decided to remind MoEF&CC(WL) to provide their final inputs in the forthcoming EFC. The committee decided to reject the case as no reply has been received from the applicant.
86.	STILL WATER AQUATICS HQRXIMLAPPLY0000 0939AM24	17.6.2023	60 NOS Poison dart frogs	01062000	Recommended by DAHD vide OM dated 10.07.2023. MoEF&CC(WL) vide letter dated 14.09.2023 has sought information from the firm. Reply received from the applicant has been forwarded to MoEF&CC(WL) for their examination.

87.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000 1009AM24	23.6.2023	212 NOS. Aru Island Eclectus Parrot (Eclectusoratusaru ensis) (M:F:3:3) etc.	01063200	Recommended by DAHD vide OM dated 24.07.2023.
					Comments sought from MOEF(WL) on 26.6.2023
88.	ARAGEN LIFE SCIENCES LIMITED HQRXIMLAPPLY0000 1258AM24	24.7.2023	60 NOS Male Cynomolgus Monkey Cryosuspension Hepatocytes, CITES, 5 million , Male Cynomolgus Monkey Liver Microsomes, CITES, 10 mg	30012090	Recommended by DAHD vide OM dated 22.08.2023.
					Comments sought from MOEF(WL) on 25.7.2023 MoEF&CC (WL) vide email dated 02.08.2023has sought information from the firm.
89.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 1418AM24	9.8.2023	16 NOS Snow leopard (Pantherauncia) (M:F: 1:1),Clouded leopard (Neofelisnebulosa) (M:F: 3:2)	01069000	Comments sought from DAHD on 10.08.2023
					Comments sought from MOEF(WL) on 10.8.2023
90.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 1466AM24	14.8.2023	09 NOS Carpathian lynx (Lynx lynxcarpathicus) (M:F: 1:1)	01061900, 01061100	Recommended by DAHD vide OM dated 18.08.2023.
					Comments sought from MOEF(WL) on 16.8.2023
91.	GREENS	20.9.2023	7 NOS	01061100,	Recommended by DAHD vide OM dated 26.09.2023.

	ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 1816AM24		Red-cheeked gibbon (Nomascusgabriel lae) (M:F: 1:1), Rusty spotted cat (Prionailurusrubig inosusphilipsi) (M:F: 1:1) etc.	01061900, 01069000	Comments sought from MOEF(WL) on 21.9.2023 MoEF&CC (WL) vide email dated 29.09.2023 has sought information from the firm.
92.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 1960AM24	5.10.2023	90 Nos. Puma (Puma concolor) (M:F:12:18) , Jaguar (Panthera onca) (M:F:13:17) etc.	01069000	Comments sought from AH&D on 6.10.2023 Comments sought from MOEF(WL) on 6.10.2023
93.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0000 2153AM24	19.10.2023	65 VLS Male Cynomolgus Monkey Cryosuspension Hepatocytes, 5 million, Male Cynomolgus Monkey Liver Microsomes, 20mg/mL - 0.5 ML vial	05119999	Recommended by DAHD vide OM dated 08.12.2023. Comments sought from MOEF(WL) on 19.10.2023. MoEF&CC(WL) vide OM dated 21.11.2023 has sought information from the firm. The committee decided to reject the case as no reply has been received from the applicant.
94.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000 2577AM24	17.11.2023	124.0 NOS Plains Zebra (Equus quagga) (M:F: 50:50) and Nyala (Tragelaphus angasii) (M:F: 12:12)	1061900	Recommended by DAHD vide OM dated 24.11.2023. Recommended by MoEF&CC (WL) vide letter dated 30.11.2023. The committee decided to recommend the case of animals for the approval of competent authority.

95.	SANATH KUMAR N HQRXIMLAPPLY0000 2564AM24	16.11.2023	38.0 NOS Chimpanzee (Pan troglodytes), Cheetah (Acinonyx jubatus) etc.	1061100	Recommended by DAHD vide OM dated 01.12.2023. Recommended for 03 nos. by MoEF&CC (WL) vide letter dated 08.12.2023. Subject to term and condition applied. The committee decided to recommend the case for 03 Nos. of animals for the approval of competent authority.
96.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000 2590AM24	17.11.2023	459.0 NOS Aldabra giant tortoise (Aldabrachelys gigantea) (M:F: 3:3), Alpine marmot (Marmota marmota) (M:F: 3:3) etc.	01062000,0 1061900,01 063100,010 63200, 01061100,	Recommended by DAHD vide OM dated 24.11.2023. Recommended for 168 nos. by MoEF&CC (WL) vide letter dated 30.11.2023. The committee decided to recommend the case of 168 Nos. of animals for the approval of competent authority.
97.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2612AM24	20.11.2023	4 NOS Chimpanzee (Pan troglodytes) (ID: 900215000110781 AND 900215000110788) (M:F: 1:1), Chimpanzee (Pan troglodytes) (ID: 900215000110800 AND 900215000110789) (M:F: 1:1)	1061100	Recommended by DAHD vide OM dated 24.11.2023. Recommended by MoEF&CC (WL) vide letter dated 30.11.2023. The committee decided to recommend the case of animals for the approval of competent authority.
98.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000 2622AM24	20.11.2023	46 NOS Capybara (Hydrochoerus hydrochaeris) (M:F: 3:3) ,Double wattled	1061900, 01063900,	Recommended by DAHD vide OM dated 24.11.2023. Recommended by MoEF&CC (WL) vide letter dated 30.11.2023. The committee decided to recommend the case of animals for the approval of competent authority.

			cassowary (Casuarius casuarius) (M:F: 10:10) ,Casuarius unappendiculatus (Casuarius unappendiculatus) (M:F: 10:10)		
99.	VIMTA LABS LIMITED HQRXIMLAPPLY0000 2655AM24	22.11.2023	50 NOS RABBIT & HARE	1061400	Recommended by DAHD vide letter dated 01.12.2023 Comments sought from MOEF(WL) on 22.11.2023
100.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2667AM24	22.11.2023	10 NOS Nile Crocodile (Crocodylus Niloticus) (M:F:U:0:0:10)	1062000	Recommended by DAHD vide OM dated 01.12.2023 Comments sought from MOEF(WL) on 22.11.2023
101.	RIDAAN INDIA INTERNATIONAL HQRXIMLAPPLY0000 1569AM24	23.8.2023	24 NOS BALL PYTHON – MALE , BALL PYTHON – FEMALE	1062000	Comments sought from MoEF&CC (WL) on 18.10.2023. Comments sought from DAHD on 18.10.2023.
102.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2681AM24	22.11.2023	48 NOS Cape Giraffe (Giraffa camelopardalis giraffa) (M:F:U: 12.24.0) , Southern White Rhino (Ceratotherium simum) (M:F:U: 4.8.0)	1061900	Recommended by DAHD vide OM dated 30.11.2023. Recommended for 36 nos. by MoEF&CC (WL) vide letter dated 30.11.2023. The committee decided to recommend the case for 36 Nos. of animals for the approval of competent authority.

103.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2682AM24	22.11.202 3	10 nos Galapagos Land Iguana (Conolophus subcristatus) (M:F:U: 5.5.0)	1062000	Recommended by DAHD vide OM dated 30.11.2023. Recommended by MoEF&CC (WL) vide letter dated 30.11.2023. The committee decided to recommend the case of animals for the approval of competent authority.
104.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2705AM24	23.11.202 3	32 NOS Asian Golden Cat (Catapuma temminckii) (M:F:U:1.1.0), Sumatran Orangutan (Pongo abelii) (M:F:U: 2.2.0) Etc.	1061900	Recommended by DAHD vide OM dated 01.12.2023 Recommended for 21 nos. by MoEF&CC (WL) vide letter dated 30.11.2023 & 04.12.2023. The committee decided to recommend the case for 21 Nos. of animals for the approval of competent authority.
105.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2708AM24	23.11.202 3	452 NOS Addax (Addax nasomaculatus) (M:F:U:10:10:0), Arabian oryx (Oryx leucoryx) (M:F:10:10), Asiatic black bear (Ursus thibetanus) (M:F: 2:2) etc.	1061900, 01061100, 01063900, 01062000	Recommended by DAHD vide OM dated 01.12.2023. Recommended for 69 nos. by MoEF&CC (WL) vide letter dated 30.11.2023 & 04.12.2023. The committee decided to recommend the case for 69 Nos. of animals for the approval of competent authority.
106.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0000 2710AM24	23.11.202 3	6 NOS Blueand-gold macaw (Ara ararauna) (M:F: 0:2), Glossy black cockatoo (Calyptorhynchus lathamii) (M:F:2:1), Red tailed black	1063200	Recommended by DAHD vide letter dated 08.12.2023 Recommended by MoEF&CC (WL) vide letter dated 30.11.2023. The committee decided to recommend the case of animals for the approval of competent authority.

			cockatoo (Calyptorhynchus banksii) (M:F: 0:1)		
107.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY0000 2781AM24	28.11.2023	2830 NOS Amazonian umbrellabird (Cephalopterus orna) (M:F: 12:18), Andean cock-of-the rock (Rupicola peruvianus) (M:F:18:42) etc.	1063200, 1063900, 01061100	Recommended by DAHD vide letter dated 08.12.2023 Recommended for 1020 nos. by MoEF&CC (WL) vide letter dated 08.12.2023. The committee decided to recommend the case for 1020 Nos. of animals for the approval of competent authority.
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
108.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000 2510AM24	11.11.2023	3 Sets of Tranquilizing gun-Telinject GUT 50 with all accessories	93040000	Recommended by MoEF&CC (WL) vide OM dated 07.12.2023. The committee decided to approve the case for supply to DFO, Kullu Wildlife Division, Himachal Pradesh subject to the conditions mentioned in the MoEF&CC(WL) OM dated 07.12.2023
109.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY0000 2426AM24	7.11.2023	46 PCS JMDB1311 Co2 dart projector Double Barrel with DANINJECT scope 1.75-4x32 11mm rifled and 13mm bore, N1538 Injection needle	93040000	Recommended by MoEF&CC (WL) vide OM dated 13.12.2023. The committee decided to approve the case for supply to DFO, Nauradehi WL Division, MP, Sardar Patel Zoological Park, Narmada, Indira Gandhi Zoological Park, Visakhapatnam, subject to the conditions, mentioned in the MoEF&CC(WL) OM dated 13.12.2023

			1.5mmx38mm.Plain		
110.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000 2716AM24	21.11.2023	3 SET X-Caliber (Pneudart G2 X- Caliber) with all accessories	93040000	Recommended by MoEF&CC (WL) vide OM dated 13.12.2023. The committee decided to approve the case for supply to DFO, Sri Satya Sai Andhra Pradesh and CCF, Wildlife Circle, Junagadh Gujarat Pradesh subject to the conditions, mentioned in the MoEF&CC(WL) OM dated 13.12.2023
111.	BIOHAB INC HQRXIMLAPPLY0000 2744AM24	25.11.2023	6 SET Veterinary/Tranqu ilizer Equipment &Accessories-,X- Caliber,No.4,X-2 Projector,No.1,X- Caliber 11mm,No.1	93040000	Recommended by MoEF&CC (WL) vide OM dated 13.12.2023. The committee decided to approve the case for 5 Nos. for supply to RFO, Ottapalam Range, Kerala, DFO Coimbatore for treatment of animals in Anamalai TR, Deputy Director, Project Tiger, Atmakur, DFO, Nanydal (NSTR), DFO Rourkela, subject to the conditions, mentioned in the MoEF&CC(WL) OM dated 13.12.2023
112.	A & S CREATIONS HQRXIMLAPPLY0000 2756AM24	27.11.2023	10 NOS Africa Wildlife Tracking "GPS GSM Collar" for Leopard with standard accessories.	85269190	Recommended by MoEF&CC (WL) vide OM dated 12.12.2023. The committee decided to call for details of end-user for the said imports.
113.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY0000 2889AM24	05.12.2023	84 PCS JMDB1311Co2 dart projector Double Barrel with DANiJECT scope1.75-4x32 11mm rifled & 13mm bore barre, S300 3.0ml dart syringe with stabilizer etc.	93040000	Recommended for 83 Pcs. by MoEF&CC (WL) vide OM dated 13.12.2023. The committee decided to approve the case for supply to Deputy Director, Nandankana Zoological Park, Odisha, CS Walter GSM (Env), NHPC Limited, Arunachal Pradesh, Wild Life Warden, North, J&K, subject to the conditions, mentioned in the MoEF&CC(WL) OM dated 13.12.2023.

Part 4 D/o Fisheries					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
114.	PETPLAZA HQRXIMLAPPLY0000 1643AM24	1.9.2023	1000 NOS ORNAMENTAL AQUATIC FISH	3011100	Comments sought from Dept of Fisheries on 4.9.2023 D/o Fisheries vide email dated 13.10.2023 has sought information from the firm. DL issued on 18.10.2023. Committee decided to issue a final reminder to the applicant.
115.	RAJ DINESH AGRAWAL HQRXIMLAPPLY0000 1783AM24	17.9.2023	1380000 NOS Albino Rainbow Shark, Angel Fish etc.	3011900	Recommended by Dept of Fisheries vide OM dated 13.12.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 13.12.2023
116.	FUTURE AQUATICS HQRXIMLAPPLY0000 1932AM24	3.10.2023	2275000 PCS Tinfoil Barb- Puntius schwanenfeldi / P. orphide / P.daruphani , Black Ruby Barb- Puntius nigrofasiatus etc.	3019900	Recommended by Dept of Fisheries vide OM dated 13.12.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 13.12.2023
117.	TITAN BIOTECH LTD. HQRXIMLAPPLY0000 2037AM24	12.10.2023	60000 Kgs DRIED TILAPIA FISH SCALES	05119190	Recommended by Dept of Fisheries vide OM dated 13.12.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 13.12.2023
118.	TITAN BIOTECH LTD. (TRANSFER	20.10.2023	60000 KGS DRIED TILAPIA	5119190	Recommended by Dept of Fisheries vide OM dated 13.12.2023.

	FROM DELHI TO RAJ.) HQRXIMLAPPLY0000 2172AM24		FISH SCALES		The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 13.12.2023
119.	SHRUTI AQUACULTURE HQRXIMLAPPLY0000 2262AM24	26.10.2023	2525200 PCS Tinfoil Barb- Puntius schwanenfeldi / P. orphide / P.daruphani	3019900	Recommended by Dept of Fisheries vide OM dated 13.12.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 13.12.2023
120.	VIDHAAN SALES HQRXIMLAPPLY0000 2376AM24	2.11.2023	1426000 NOS ANGEL FISH (PTEROPHYLLU M SCALARE), ALBINO RAINBOW SHARK (LABEO FRENATUS) etc.	3011100	Comments sought from Dept of Fisheries on 03.11.2023. Fisheries vide email dated 13.12.2023 has sought information from the firm. DL issued on 13.12.2023.
121.	M J ENTERPRISSES HQRXIMLAPPLY0000 2601AM24	18.11.2023	3874000 NOS LIVE ORNAMENTAL FISH	3011900	Comments sought from Dept of Fisheries on 20.11.2023
122.	AMRAPALI DESIGN STUDIO HQRXIMLAPPLY0000 2840AM24	27.11.2023	100000 PCS MOTHER OF PEARL AND ARTICLES WORKED	96019020	Comments sought from Dept of Fisheries on 06.12.2023
Part 5	DRDO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status



123.	Indian Institute Of Science HQRXIMLAPPLY0000 2535AM24	13.11.2023	1.000 NOS VRI-CASE-T-SERIES KIT, CASE, CARRY W/WHEELS AND CUSTOM FOAM FOR T-SERIES CAMERAS1510 BLACK	85258100	Recommended by DRDO vide email dated 4.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DRDO email dated 04.12.2023.
124.	Indian Institute of Science HQRXIMLAPPLY0000 2579AM24	17.11.2023	2.000 NOS PHANTOM VEO 1010S, FULL., MONO 72GB, MEMORY 12-BIT, 1US	85258100	Comments sought from DRDO on 20.11.2023
Part 6	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
125.	NTT COMMUNICATIONS INDIA NETWORK SERVICES PRIVATE LIMITED HQRXIMLAPPLY0000 0076AM24	13.4.2023	2 NOS 20 FT – Container No: XXXX640642/6 (Empty) –Old & Used , 20 FT – Container No: XXXX060127/8 (Empty) –old & used20	86090000	Comments sought from Meity and MHI on 25.7.2023. MHI vide OM dated 28.07.2023 has sought information from the firm. Response from the firm is awaited. Committee decided to issue a final reminder to the applicant.
126.	LAXMI METAL WORKS HQRXIMLAPPLY0000 2033AM24	12.10.2023	3000 MT Old &Used Iron & Steel Shaft and Crank Shaft (Obtained from	73269080	Comments sought from MHI on 12.10.2023

			Ship Breaking)		
127.	MERLINHAWK AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY0000 0991AM24	22.6.2023	127 NOS common mode filter 6MH, 6A , common mode filter 47UH,15A	85480000	Comments sought from DoT on 7.7.2023 DoT vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023. The committee decided to seek comments from DDP. Comments sought from DDP on 19.09.2023
128.	GE OIL & GAS INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 2626AM24	21.11.2023	5115 NOS LINER (Parts of the Turbine Machinery) etC.	84069000	Comments sought from MHI on 07.12.2023
Part 7	M/o MINES				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
129.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY0000 2395AM24	4.11.2023	8000MTS OMGRIT COPPER SLAG	26203090	Comments sought from M/o Mines on 06.11.2023 M/o Mines informed the committee that the case is under examination with them.
Part 8	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
130.	V.S.M.AQUA PORT HQRXIMLAPPLY0000 0401AM24	24.5.2023	525 MTS INDUSTRIAL SOLVENT KNOWN AS MINERAL SPIRITS	38140010 & 27102000	Committee noted that 1 ITC(HS) Code mentioned does not exist. Further, it has not been clarified by the applicant why application has been submitted under Restricted Imports. The committee decided to seek clarification from the firm. DL issued on 06.12.2023. Committee decided to issue a reminder to the applicant.

131.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 0532AM24	9.6.2023	4700 LTR Petroleum oils and oils obtained from bituminous minerals (other than crude)	027102000	Comments sought from P&NG on 13.6.2023 M/o P&NG vide email dated 14.06.2023 has sought technical specifications from the firm. DL issued on 21.06.2023. Reminder sent to the firm on 19.09.2023. The committee decided to send a reminder to the applicant. Committee decided to reject the application for import for 'Trading' purposes.
132.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 1201AM24	17.7.2023	4000 LTR 209010260 Ardrox 3965 (25 L)	027101920	Comments sought from P&NG on 20.07.2023 M/o P&NG vide email dated 05.07.2023 has sought technical specifications from the firm. DL issued on 24.08.2023. The committee decided to send a reminder to the applicant. Reminder sent to the firm on 14.11.2023. Committee decided to reject the application for import for 'Trading' purposes.
133.	HARDCASTLE PETROFER PRIVATE LIMITED HQRXIMLAPPLY0000 1510AM24	17.8.2023	516 MTS ISOPAR H FLUID, ISOPAR L FLUID	027101290	Comments sought from P&NG on 22.08.2023 M/o P&NG vide email dated 20.09.2023 has sought technical specifications from the firm. DL issued on 20.09.2023. M/o P&NG informed the committee that the case is under examination with them.
134.	SNF(INDIA) PRIVATE LIMITED HQRXIMLAPPLY0016 2950AM22	13.8.2021	100000 KGS ISOPAR L (ISOPARAFFINI C HYDROCARBO NS)	027101290	Comments sought from P&NG on 3.10.2023 M/o P&NG vide email dated 13.10.2023 has sought information from the firm. The committee decided to send a reminder to the applicant. Reminder sent to the firm on 14.11.2023.
135.	SOLE BLOOM PRIVATE LIMITED HQRXIMLAPPLY0000 2157AM24	18.10.2023	5000 MTS HYDROCARBO N SOLVENT (125/140)	027101920, 027101990	Comments sought from P&NG on 19.10.2023 M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm. DL issued on 14.12.2023

136.	BOSCH LIMITED HQRXIMLAPPLY0000 2330AM24	31-10-2023	16000LTR Diesel, EURO-6 Cert Fuel B7,Diesel fuel EN 590, Artic Tab 2B, Cl.4,Gasoline, EURO 6 Cert Fuel E10 16000LTR, and Gasoline , CEC Legislative Fuel RF-02-08 E5 (EURO 5 Gasoline)	027101944	Comments sought from P&NG on 31.10.2023 M/o P&NG informed the committee that the case is under examination with them
137.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY0000 2909AM24	06.12.2023	7723 KGS DIESEL, EURO- VI CERT. FUEL B7 (Gmid: 357707) , GASOLINE, INDIAN REFERENCE FUEL E20 ACC. IS 17943 : 2022 (Gmid: 379992)) etc.	027101290	Comments sought from P&NG on 7.12.2023
Part 9	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
138.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY0000	3.2.2023	1 no. MHR RPS-42 90- DEG SYSTEM	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be

	2244AM23				imported. Letter issued to the firm on 15.02.2023. Reply received from the firm and sent to the DoT on 23.06.2023. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 22.09.2023. Reply received and sent to DoT on 17.10.2023. DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. Committee decided to close the application till further inputs are received from DoT. Recommended by DGCA vide email dated 11.09.2023.
139.	SHRI SAI SAMARTH TECHNICAL SERVICES HQRXIMLAPPLY0000 0145AM24	20.4.2023	2 UNT RACON HEKLEO-2 XR-I Band X (9.3GHz – 9.5GHz)”	85308000	Comments sought from DoT on 25.04.2023. DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the firm has been forwarded to DoT. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 25.07.2023. Reply received from the firm and sent to the DoT on 25.07.2023. Comments sought from DGCA on 25.4.2023. Comments received from DGCA vide email dated 25.09.2023.
140.	ABSTRACT CONCEPTS PRIVATE LIMITED HQRXIMLAPPLY0000 0193AM24	27.4.2023	3 UNT EA-XRN-9400 FMCW Radar Sensor, 10-10.5 GHz, Alpha wave Golf (Pty) Ltd.,South Africa	85261000	Comments sought from DoT 28.04.2023. DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reply received from the firm has been forwarded to DoT. Comments sought from DCGA on 28.4.2023



141.	UNIQUE ENTERTAINMENT SERVICES HQRXIMLAPPLY0000 0283AM24	8.5.2023	176 NOS Audio & Visual Equipment	85182100	Committee decided to refer the application for import of second-hand electronic items to MeiTY for comments. Comments sought from MeiTY on 21.11.2023
142.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 1870AM23	16.12.202 2	1512 nos. navigational system as per Specification Catalogue	85269190	Comments sought from MeiTY & DoT on 13.01.2023. DoT vide email dated 27.06.2023 has requested to direct the applicant to submit product name (make and model) along with technical literature. Reply received from the firm and sent to DoT on 17.10.2023. DoT vide email dated 20.11.2023 has sought information from the firm. Comments sought from DGCA on 19.5.2023. Reminder issued to the DGCA on 19.07.2023. Committee decided to close the application till further inputs are received from DGCA.
143.	HELLA INDIA AUTOMOTIVE PRIVATE LIMITED HQRXIMLAPPLY0000 1101AM24	6.7.2023	49200 PCS. Radar apparatus	85261000	Comments sought from DoT on 6.7.2023. DoT vide email dated 25.09.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Comments sought from DGCA on 06.07.2023. Comments received from DGCA vide email dated 25.09.2023.
144.	INDIAN INSTITUTE OF TECHNOLOGY- BOMBAY HQRXIMLAPPLY0000	12.7.2023	1 NOS [SF200004AA] eBee Series Radio tracker (receiver	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 22.08.2023 has sought information from the firm. Reminder issued on 22.09.2023

	1146AM24		& transmitter)		Recommended by DGCA vide email dated 24.08.2023.
145.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY0000 1188AM24	17.7.2023	1 NOS Marine S Band Radar 30KW TxFreq Range 3030 MHZ to 3070 MHZ	85261000	Comments sought from DOT On 17.7.2023 DoT vide email dated 18.10.2023 has sought information from the firm. Firm has replied to DoT on 14.08.2023. Comments sought from DGCA on 17.7.2023.
146.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY0000 1189AM24	17.7.2023	1 NOS MARINE X BAND RADAR 25KW TX Freq Range 9380MHz to 9440 MHz	85261000	Comments sought from DoT On 17.7.2023 DoT vide email dated 18.10.2023has requested to direct the applicant to submit import license from the concerned RLO for the restricted items to be imported. Recommended by DGCA vide email dated 25.09.2023.
147.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY0000 1419AM24	10.8.2023	1 SET Technical Kit	85269110	Comments sought from DOT On 11.8.2023 DoT vide email dated 25.09.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment. if it is radio frequency equipment , then applicant must submit detail of Radio frequency (RF) characteristic. Committee decided to issue a reminder to the applicant. Reminder issued on 29.09.2023. Reply received from the firm has been forwarded to DoT on 22.09.2023. Recommended by DGCA vide email dated 15.11.2023.
148.	IDEMIA IDENTITY & SECURITY INDIA PRIVATELIMITED HQRXIMLAPPLY0000 1640AM24	1.9.2023	1 NOS Traffic Management Sensor having Transmit Freq 24.059- 24.2441GHz to Receiving Freq	85261000	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 01.09.2023

			24.059- 24.2441GHz		
149.	FIAT INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY0000 1744AM24	14.9.2023	500 NOS Control Module – Radar & Camera	85269190	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 15.9.2023
150.	BLUE HORIZONS STRATEGIC ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY0000 2077AM24	14.10.2023	920 NOS Inertial Measurement Unit, WIFI Antenna etc.	90142000, 85291029	Comments sought from DoT on 18.10.2023 DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. Comments sought from DGCA on 18.10.2023
151.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY0000 2361AM24	2.11.2023	10 UNT FSSA 110 Fine sun Sensor Assembly Engineering Model, GPS 110 Engineering Model etc.	88026000	Comments sought from DOT On 03.11.2023 DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023. Comments sought from DGCA on 03.11.2023
152.	NVIDIA GRAPHICS PRIVATE LIMITED HQRXIMLAPPLY0000 2406AM24	6.11.2023	5 NOS SRD for RTTT (Adaptive cruise control for vehicles) (Model No. ARS6-A) & ADVANCE DRIVER ASSISTANCE SYSTEM (MODEL NO. RS6)	85261000	Recommended by DoT vide email dated 23.11.2023. Recommended by DGCA vide email dated 15.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DoT email dated 23.11.2023 and DGCA email dated 15.12.2023
153.	AIRPORTS AUTHORITY OF	8.11.2023	14 SET Dual Low Power	85269110	Recommended by DoT vide email dated 23.11.2023.

	INDIA HQRXIMLAPPLY0000 2445AM24		DME (LP DME) with Accessories, DME Test - Zig/Repair Kit with accessories		Recommended by DGCA vide OM dated 10.11.2023 The committee decided to approve the case subject to the conditions mentioned in the DoT email dated 23.11.2023 and DGCA OM dated 10.11.2023
154.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY0000 1843AM24	22.9.2023	1 PCS Nauticast B2 AtoN Set Type3 Aton Set incl. cables, GPS- and VHF-Antenna, Software, Documentation	85269190	Comments sought from DoT on 3.10.2023. Committee decided to issue a reminder to DoT. Reminder sent to the DoT on 14.11.2023. DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023.
155.	NTT DATA INFORMATION PROCESSING SERVICESPRIVATE LIMITED HQRXIMLAPPLY0000 0501AM24	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8) S/n. FGL224430PB	8517699	Committee decided to refer the case to DoT. Comments sought from DoT on 17.10.2023. DoT vide email dated 18.10.2023 has sought information from the firm. DL issued on 18.10.2023.
156.	WERYWIN DEFENCE PRIVATE LIMITED HQRXIMLAPPLY0000 2649AM24	22.11.2023	1 PCS Radar for Ammunition Velocity Measurement - Mylabradar, USA	85261000	Comments sought from DoT on 22.11.2023 DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023.
157.	PIXXELSPACE INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 2862AM24	04.12.2023	7 NOS PROPULSION SYSTEM	88026000	Comments sought from DoT on 05.12.2023 Comments sought from DGCA on 05.12.2023
158.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY0000 2945AM24	06.12.2023	1 NOS ANTENNAS	88073000	Comments sought from DoT on 08.12.2023 Comments sought from DGCA on 08.12.2023

Part 10	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
159.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY0000 2295AM23	12.2.2023	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS COMBO EDITION)	88062100	Comments received from M/o Civil Aviation on 19.07.2023. Committee vide letter dated 19.09.2023 sought a clear and specific recommendation from MoCA on bonafide 'drone manufacturer' credentials. Committee decided to close the application till further inputs are received from MoCCA.
160.	GARUDA AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY0000 1432AM24	11.8.2023	1 NOS B-25 Multi-functional hybrid unmanned aerial vehicle	88069400	Comments sought from MoCA on 11.08.2023. MoCA vide email dated 14.08.2023 has sought information from the firm. Reply received from the applicant has been forwarded to MoCA for further consideration.
161.	DRONEACHARYA AERIAL INNOVATIONS LIMITED HQRXIMLAPPLY0000 1356AM24	3.8.2023	4 NOS S400E – Surveying Drone, Type: Multirotor	88062300	Comments sought from MOCA on 22.8.2023. The committee decided to send reminder to MoCA. Reminder sent to the MoCA on 11.10.2023. Reminder sent to the MoCA on 14.11.2023 & 06.12.2023. Committee decided to close the application till further inputs are received from MoCCA.
162.	APCO INFRATECH PRIVATE LIMITED HQRXIMLAPPLY0000 2777AM24	28.11.2023	1 KGA EASA TCDS No. EASA.R.509, Issue 13,	88021200	Comments sought from MOCA on 30.11.2023
Part 11	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
163.	AGROCROPS INDIA PRIVATE LIMITED	11.10.2023	2000Kgs PEANUT	12023090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 13.10.2023. Committee

	HQRXIMLAPPLY0000 2034AM24		SOWING SEEDS (GROUNDNUT)		decided to seek clarification on end-use of the given imports and on the applicability of DA&FW Policy on Seed Development. DL issued on 06.12.2023. Committee decided to issue a reminder to the applicant.
164.	HIRA TRADERS HQRXIMLAPPLY0000 2474AM24	10.11.2023	350.000 MTS MUSK MELON SEEDS	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 17.11.2023
165.	HIRAVIDHYA GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY0000 2937AM24	07.12.2023	2 NOS Mini Tiller Model G900	84328020	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 8.12.2023
166.	M/S LEMKEN INDIA AGRO EQUIPMENT PRIVATE LIMITED HQRXIMLAPPLY0000 2009AM24	9.10.2023	194 MTS of "Seed Meter Housing, Seed Gear (Combination of Three Gear and Lock)	84329090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 13.12.2023
Part 12	MeitY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
167.	ENPHASE SOLAR ENERGY PRIVATE LIMITED HQRXIMLAPPLY0000 1892AM24	27.09.2023	993.0 Nos. of used Network Device- Aruba- Q9H62A, Network Device-Palo Alto- PANPA850 etc	84714190,8 4715000, 84713010	Comments sought from Meity on 21.11.2023 Meity vide email dated 23.11.2023 and reminder email dated 15.12.2023 has sought information from the firm. Response from firm is awaited.
Part 13	PESO				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
168.	RAMAKRISHNA ENTERPRISES HQRXIMLAPPLY0000 1110AM24	6.7.2023	510 NOS Screamers – Accoustic bird and bear deterrent. Produces a loud screeching noise over 75m (250') etc.	36049090	Comments sought from PESO on 7.7.2023. PESO vide letter dated 25.08.2023 has sought information from the firm. Reminder sent to the firm on 17.10.2023 & 25.10.2023.
169.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY0000 1611AM24	28.8.2023	60000 KGS SB-510 Propellant	36010090	Comments sought from PESO on 1.9.2023 PESO vide OM dated 12.09.2023 has sought information from the firm.
170.	SCHLUMBERGER SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY0000 1935AM24	4.10.2023	663460 NOS H447497 – CHARGE, POWERJET 4505, HMX	36020010	Recommended by PESO vide OM dated 24.11.2023 The committee decided to examine the case on file for the approval of competent authority.
171.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY0000 2048AM24	13.10.2023	96000 KGS PROPELLANT CBC102	36010010	Comments sought from PESO on 13.10.2023 PESO vide OM dated 25.10.2023 has sought information from the firm
172.	NEWSPACE INDIA LIMITED HQRXIMLAPPLY0000 2314AM24	30.10.2023	2.5 KGS Liquid Propellant LMP for satellite	36020090	Comments sought from PESO on 30.10.2023. PESO vide letter dated 07.11.2023 has sought information from the firm.

173.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY0000 2425AM24	6.11.2023	60000 KGS PB Clermont TAC Spherical Powder	36010090	Comments sought from PESO on 8.11.2023. PESO vide letter dated 09.11.2023 has sought information from the firm.
174.	U R Rao Satellite Centre HQRXIMLAPPLY0000 2656AM24	22.11.2023	36 Nos. 1) NASA Standard Initiators, Qty. 16 & 2) O-Ring, NSI Interface, Qty.20 HTS Code: 3603.50.0000	36035000	The Committee decided to approve the case on Ex- post facto basis.
175.	FOCUS ENERGY LIMITED HQRXIMLAPPLY0000 2808AM24	29.11.2023	540 Nos. of explosives	36036000, 36020010, 36035000	Comments sought from PESO on 30.11.2023
176.	FOCUS ENERGY LIMITED HQRXIMLAPPLY0000 2842AM24	02.12.2023	840 Nos. of explosives	36035000, 36036000, 36020010	Comments sought from PESO on 4.12.2023
177.	EXPRO NORTH SEA LIMITED HQRXIMLAPPLY0000 2917AM24	07.12.2023	300 Nos. of explosives	36020010	Comments sought from PESO on 07.12.2023
Part 14	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
178.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY0000 1166AM24	13.7.2023	20000 KGS SANTALUM ALBUM	44039922	Recommended by MoEF&CC (SU Div) vide OM dated 30.11.2023 The committee decided to examine the case on file for the approval of competent authority.

179.	KURU AGRI PRODUCTS HQRXIMLAPPLY0000 1858AM24	24.9.2023	750 MTS SANDALWOOD /SANDALWOOD LOGS- SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 25.9.2023 MoEF&CC(SU) Division vide OM dated 14.11.2023 has sought information from the firm. DL issued on 22.11.2023. Committee decided to issue a reminder to the applicant.
180.	INDIA SALES INTERNATIONAL HQRXIMLAPPLY0000 2161AM24	20.10.2023	9000Kgs Santalum Album	44039922	Comments sought from MOEF&C(SU Divn) on 20.10.2023
181.	AKSHAY INTERNATIONAL HQRXIMLAPPLY0000 2191AM24	21.10.2023	95 MTS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 25.10.2023
182.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY0000 2272AM24	26.10.2023	13201 KGS SANTALUM ALBUM	44039922	The Committee decided to approve the case on Ex-post facto basis.
183.	AURASHINE ESSENTIALS PRIVATE LIMITED HQRXIMLAPPLY0000 2318AM24	30.10.2023	900MTS SANDAL WOOD/SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 30.10.2023
Part 15	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

184.	MARINE SOLUTIONS HQRXIMLAPPLY0000 0437AM24	25.5.2023	10000 KGS BROMOTRIFLUO ROMETHANE	29037620	Comments received from MoEF&CC(O) vide OM dated 10.10.2023. Committee decided to seek clarification on the end use of the given items. DL issued on 15.11.2023. Committee decided to issue a reminder to the applicant.
185.	MIHAMA INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 0618AM24	12.6.2023	300 MT HFO 1234yf, 100 MT R- 438, 20 MT R- 508B	29035100, 38276800, 38279000, 38276900, 38276500, 38276300	Comments received from MoEF&CC (OC) vide OM dated 28.06.2023. The committee decided to seek Licence to Fill from PESO from the firm for the gases applied. Reply from the firm is awaited. The Committee decided to close the case as no reply was received from the firm.
186.	RESGUARDO INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 1301AM24	28.7.2023	1000 KGS HFC227EA UL APPROVAL (FIRE EXTINGUISHING AGENT- 1,1,1,2,3,3,3,- HEPTAFLUOROP ROPANE)	29034600	Comments sought from MoEF&CC(O) on 31.7.2023. MOEF&CC(OC) vide OM dated 09.08.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant. Reminder sent on 11.10.2023. Committee decided to reject the to the application as no reply has been received from the applicant.
187.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0000 1334AM24	2.8.2023	15000 KGS DICHLOROPENT AFLUOROPRO PANE (HCFC- 225ca/cb for Feedstock application)	29037500	Comments sought from MoEF&CC(O) on 2.8.2023. MOEF&CC(OC) vide OM dated 10.08.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant. Reminder sent on 11.10.2023. Committee decided to issue a final reminder to the applicant.
188.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY0000 1394AM24	8.8.2023	500000 KGS FREON 123 90.8KG/200LB DRM FRB Code:BI0081P	29037200	Comments sought from MoEF&CC(O) on 8.8.2023 MOEF&CC(OC) vide OM dated 19.10.2023 has sought information from the firm.
189.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY0000	27.9.2023	1000 MTS REFRIGERANT GAS	29034200, 29034500, 29034300	Recommended by MoEF&CC& (OC) vide OM dated 24.11.2023. The committee decided to approve the case subject

	1886AM24		DIFLUOROMETHANE HFC-32 , REFRIGERANT GAS R134A 1,1,1,2-TETRAFLUOROETHANE , REFRIGERANT GAS R152A 1,1 - DIFLUOROETHANE etc.		to the conditions mentioned in the MoEF&CC&(OC) OM dated 24.11.2023.
190.	SYMBIOTEC PHARMALAB PRIVATE LIMITED HQRXIMLAPPLY0000 1945AM24	5.10.2023	20 KGS BROMOFLUOROMETHANE	29037900	Comments sought from MOEF(O) on 5.10.2023 MOEF&CC(OC) vide OM dated 12.10.2023 has sought information from the firm
191.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0000 2252AM24	26.10.2023	12000 MTs R-142B (1- Chloro-1, 1- Difluoroethane) (Feedstock Application)	29037400	Recommended for 9,000 MT by MoEF&CC&(OC) vide OM dated 24.11.2023. The committee decided to approve the case for 9000 MT subject to the conditions mentioned in the MoEF&CC(O) OM dated 24.11.2023
192.	SWASTIK SYNERGY ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY0000 2320AM24	20.10.2023	12000KGS HFC-227EA (1,1,1,2,3,3,3-heptafluoropropane)	29034600	Comments sought from MOEF(O) on 30.10.2023 MoEF (O) vide OM dated 09.11.2023 has sought information from the firm. DL issued in 09.11.2023
193.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0000 2394AM24	4.11.2023	5000 MTS Difluoromethane (HFC32) R-32	29034200	Recommended by MoEF&CC (OC) vide OM dated 07.12.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 07.12.2023
194.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0000 2436AM24	8.11.2023	3000 MTS 1,1,1,2-Tetrafluoroethane (HFC-134a)	29034500	Recommended by MoEF&CC (OC) vide OM dated 07.12.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 07.12.2023

195.	KPL INTERNATIONAL LIMITED HQRXIMLAPPLY0000 2480AM24	09.11.2023	1,1,1,2,3,3,3 - heptafluoropropane (HFC 227) 100.000 MTS	29034600	Recommended by MoEF&CC&(OC) vide letter dated 24.11.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC&(OC) OM dated 24.11.2023.
196.	LUPIN LIMITED HQRXIMLAPPLY0000 2558AM24	16.11.2023	4.000 KGS Bromofluoromethane (BFM, CAS 373-52-4)	29037900	Comments sought from MOEF(O) on 17.11.2023. MoEF (O) vide OM dated 07.12.2023 has sought information from the firm.
197.	LUPIN LIMITED HQRXIMLAPPLY0000 2559AM24	16.11.2023	1.000KGS Bromofluoromethane (BFM, CAS 373-52-4)	29037900	Comments sought from MOEF(O) on 17.11.2023. MoEF (O) vide OM dated 07.12.2023 has sought information from the firm.
198.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY0000 2715AM24	20.11.2023	200 MTS 1,1,1,2-TETRAFLUOROETHANE (HFC-134a) R134a	29034500	Comments sought from MOEF(O) on 28.11.2023. MoEF&CC(OC) vide OM dated 13.12.2023 has sought information from the firm.
199.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY0000 2763AM24	22.11.2023	100 MTS PENTAFLUOROETHANE (HFC-125)	29034400	Comments sought from MOEF(O) on 28.11.2023. MoEF&CC(OC) vide OM dated 13.12.2023 has sought information from the firm.
200.	STALLION INDIA FLUOROchemicals PRIVATE LIMITED HQRXIMLAPPLY0000 2879AM24	05.12.2023	2000000 KGS 1,1 DIFLUOROETHANE R152A	29034300	Comments sought from MOEF(O) on 05.12.2023. MoEF&CC(OC) vide OM dated 13.12.2023 has sought information from the firm.
201.	KPL INTERNATIONAL LIMITED HQRXIMLAPPLY0000 2902AM24	04.12.2023	600 MTS 1,1,1,2-TETRAFLUOROETHANE (HFC 134a) Gas	29034500	Comments sought from MOEF(O) on 06.12.2023. MoEF&CC(OC) vide OM dated 13.12.2023 has sought information from the firm.
202.	CRYPTZO ENGINEERING PRIVATE LIMITED	9.11.2023	50 MTS HEPTAFLUOROPROPANE, NE,	29034600	Comments sought from MoEF&CC (HSMD) on 06.12.2023. MoEF&CC(OC) vide OM dated 13.12.2023 has sought information from the firm.

	HQRXIMLAPPLY0000 2453AM24		CF2CHF3 (HFC-227ea)		
203.	Synergy Private Engineering Limited HQRXIMLAPPLY0000 1309AM23	24.9.2022	10000 kgs. 1,1,1,2,3,3,3- HEPTAFLUOROP ROPANE HFC 227 E A also Known as FM 200	29034600	Recommended by MoEF&CC(OC) vide OM dated 18.10.2022. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) vide OM dated 18.10.2022.
Part 16	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
204.	PURANDHARESHWA RA STEELS LIMITED HQRXIMLAPPLY0000 1661AM24	4.9.2023	15000 MTS DENATURE ETHYL ALCOHOL	22072000	Recommended by D/o C&PC for 6,600 MT vide OM dated 18.12.2023 The committee decided to approve the case for 6,600 MT subject to the conditions mentioned in the D/o C&PC OM dated 18.12.2023
205.	VCK INTERNATIONAL HQRXIMLAPPLY0000 1857AM24	15.9.2023	30 MTS ACRYLIC SCRAPE / CUT OFF	22072000	Comments sought from C&PC on 25.9.2023 C&PC representative informed the committee that they do not support such imports. Accordingly, the committee decided to reject the application.
206.	CHIRAG ENTERPRISE HQRXIMLAPPLY0000 1895AM24	28.9.2023	1200 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended by D/o C&PC vide OM dated 29.11.2023 The committee decided to approve the case subject to the conditions mentioned in the D/o C&PC OM dated 29.11.2023
207.	PANILA CHEM LIMITED HQRXIMLAPPLY0000 2110AM24	17.10.2023	40000 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended by D/o C&PC for 20,170 MT vide OM dated 29.11.2023 The committee decided to approve the case for 20,170 MT subject to the conditions mentioned in the D/o C&PC OM dated 18.12.2023
208.	LAXMI POWER	04.11.2022	15000MTS	22072000	Comments sought from C&PC on 6.11.2023

	ETHANOL AND ORGANICS LLP HQRXIMLAPPLY0000 2399AM24	3	DENATURED ETHYL ALCOHOL (ETHANOL)		C&PC vide OM dated 06.11.2023 has sought information from the firm. DL issued on 06.11.2023. DAHD informed the committee that the case is under examination with them.
209.	ASHIRWAD INDUSTRIES HQRXIMLAPPLY0000 2456AM24	9.11.2023	15000 MTS DENATURE ETHYL ALCOHOL	22072000	C&PC vide OM dated 09.11.2023 has sought information from the firm. Final reminder was sent by D/o C&PC to the firm on 14.12.2023. The committee decided to reject the case as no reply has been received from the applicant.
210.	RIALTO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY0000 2834AM24	01.12.2023	1 LTR ETHANOL SOLUTION (ETHYL ALHOCOL SOLUTION)	22072000	Comments sought from C&PC on 4.12.2023 C&PC vide OM dated 04.12.2023 has sought information from the firm. Reply received from the firm and sent to the C&PC on 21.12.2023.
Part 17	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
211.	COIR - ON FOAM PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000 0993AM24	22.6.2023	400 MTS FLEXIBLE SLABSTOCK OPEN CELL POLYETHER POLYURETHANE FOAM TRIMS	39159063	Comments sought from MOEF (HSMD) on 22.6.2023. Committee decided to reject the application as NOC from MOEF&CC(HSMD) has not been provided till date.



212.	BROJION CONSULTANCY PRIVATE LIMITED HQRXIMLAPPLY0000 0112AM24	17.4.2023	20000 NOS SECOND HAND COMPUTER CABINET WITH STANDARD ACCESSORIES	84733099	Comments sought from MeITY on 25.04.2023 Meity vide OM dated 26.07.2023 suggested seeking comments from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC. Comments sought from MOEF (HSMD) on 17.08.2023
213.	ECOSIBLE RECYCLERS PRIVATE LIMITED HQRXIMLAPPLY0000 2464AM23	28.2.2023	59 kgs Waste and scrap Predominantly Aluminium and Copper	26209900	Comments received from MoEF&CC(HSMD) vide email dated 18.08.2023. Committee decided to call for a valid CTO and HW authorisation. DL issued on 19.09.2023.
214.	ARCELOR MITTAL NIPPON STEEL INDIA LIMITED HQRXIMLAPPLY0000 1152AM24	12.7.2023	3,00,000 MTS Millscale	26190090	Comments sought from M/o Steel vide email dated 14.07.2023 M/o Steel vide OM dated 02.08.2023 has provided comments and requested DGFT to also consider other crucial aspects such as clearance from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC. Comments sought from MoEF&CC(HSMD) on 06.12.2023.
215.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY0000 2296AM24	28.10.2023	1850 KGS TITANIUM POWDER 90-500 MICRON	81082000	Comments sought from MOEF(HSMD) on 30.10.2023
216.	GREENZON RECYCLING PRIVATE LIMITED HQRXIMLAPPLY0000 1851AM24	21.9.2023	1500 MTS of "Electronic and Electrical Waste	85492900	Comments sought from MOEF(HSMD) on 06.11.2023

217.	Indian Institute Of Science HQRXIMLAPPLY0000 2782AM24	29.11.2023	20 KGS Ti-6Al-2Sn-4Zr-2Mo, 45-106 Regulated Titanium Powder Part Number: TI6242MO 45-106	81082000	Comments sought from MOEF(HSMD) on 30.11.2023
Part 18	MoEF&CC (HSMD) & DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
218.	ALIVE CASTERS INDIA HQRXIMLAPPLY0000 1034AM24	29.6.2023	750 MTS Used Radial/ Non Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Comments sought from MoEF&CC on 19.07.2023 Comments sought from DPIIT on 3.7.2023. DPIIT vide OM dated 17.07.2023 has sought information from the firm. Committee decided to send a reminder to the applicant.
219.	KARTHIKEYA RUBBER COMPANY HQRXIMLAPPLY0000 1206AM24	18.7.2023	3400 MTS USED RUBBER TYRE SCRAP IN PRESSED BALED/ MULTICUT/ONE CUT IN BEAD WIRE/ SHREDDED FORM	40040000	Recommended by MoEF&CC vide letter dated 08.04.2023 Comments sought from DPIIT on 20.7.2023 DPIIT vide OM dated 24.07.2023 has sought information from the firm. The committee decided to send the reminder to the firm. Reminder sent to the firm on 04.09.2023. Reply received from the firm has been forwarded to DPIIT. DPIIT informed the committee that the case is under examination with them.
220.	FINSTER BLACK PRIVATE LIMITED HQRXIMLAPPLY0000 1937AM24	4.10.2023	25000 MTS Old and used tyres scrap in pressed baled / muticut/ one cut /shredded form	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Recommended by DPIIT vide OM letter dated 14.12.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 03.10.2023 and DPIIT OM dated

					14.12.2023 and subject to physical verification of the premises of the firm by the concerned RA.
221.	GREAT GRANULE PRIVATE LIMITED HQRXIMLAPPLY0000 1998AM24	9.10.2023	1500 MTS Old and Used Tyres Scrap in Pressed baled/Multi Cut/Shredded form	40040000	Recommended by MoEF&CC vide OM letter dated 14.10.2023 Comments sought from DPIIT on 10.10.2023 DPIIT vide OM dated 20.11.2023 has sought information from the firm. DL issued on 23.11.2023. Committee decided to send a reminder to the applicant
222.	EARTHMAN RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 2002AM24	9.10.2023	5000MTS Used Radial/ Non-Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Comments sought from DPIIT on 10.10.2023 DPIIT informed the committee that the case is under examination with them.
223.	A K RUBBER HQRXIMLAPPLY0000 2051AM24	12.10.2023	78580 MTS OLD & USED RUBBER TYRE SCRAP(MULTIPL ECUT/SHREDDE D/PRESS BALED)	40040000	Recommended by MoEF&CC vide OM letter dated 03.10.2023 Recommended for 38,406 MT by DPIIT vide letter dated 14.12.2023 The committee decided to approve the case for 38,406 MT subject to the conditions mentioned in the MoEF&CC letter dated 03.10.2023 and DPIIT OM dated 14.12.2023
224.	VASHUDEVAN METGLOBAL LLP HQRXIMLAPPLY0000 1959AM24	5.10.2023	72289 NOS 3 CUT TYRE SCRAP	40040000	Committee decided to reject the application for import for 'Trading' purposes.
225.	WASTE TO ENERGY SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY0000 2057AM24	13.10.2023	1500 MTS Used Radial/ Non Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide OM letter dated 01.12.2023 Recommended MT by DPIIT vide letter dated 18.12.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 01.12.2023 and DPIIT OM dated 18.12.2023 and subject to physical verification of

					the premises of the firm by the concerned RA.
226.	PRAGATI RUBBER HQRXIMLAPPLY0000 2108AM24	17.10.2023	10025 MTS OLD USED TYRES WITH MULTICUT/UNC UT/BALED & PRESSED/TRIPPL ED/CUTIN BEADWIRE/LOO SE FORM & SHREDDED	40040000	Recommended by MoEF&CC vide letter dated 03.10.2023 Recommended for 5,495 MT by DPIIT vide letter dated 29.11.2023 The committee decided to approve the case for 5,495 MT subject to the conditions mentioned in the MoEF&CC letter dated 3.10.2023 and DPIIT OM dated 29.11.2023
227.	MD ENTERPRISES HQRXIMLAPPLY0000 2195AM24	17.10.2023	1500 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	The committee decided to seek comments from MoEF&CC. Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 01.11.2023 has sought information from the firm. DL issued on 01.11.2023
228.	SASA RUBBERS PRIVATE LIMITED HQRXIMLAPPLY0000 2228AM24	24.10.2023	1050MTS Used rubber tyres/ Rubber Scrap for manufacturing of Crumb rubber & Reclaimed Rubber	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023 Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 27.10.2023 has sought information from the firm.
229.	ERIC RUBBER HQRXIMLAPPLY0000 2335AM24	31.10.2023	12740MTS OLD USED RUBBER TYRE SCRAP WITH CUT/UNCUT/SHR EDED/BALED PRESSED/TRIPPE D FORM/ONE CUT IN BEAD WIRE/	40040000	Recommended by MoEF&CC vide letter dated 03.10.2023 Comments sought from DPIIT on 01.11.2023 DPIIT vide OM dated 02.11.2023 has sought information from the firm. DL issued on 03.11.2023 DPIIT informed the committee that the case is under examination with them.
230.	AMETRINE POLYMERS LLP	1.11.2023	1180 MTS Old & Used Rubber	40040000	Recommended by MoEF&CC vide letter dated 04.10.2023

	HQRXIMLAPPLY0000 2356AM24		Tyre Scrap (Multiple-cut/shredded/Press Baled)		Comments sought from DPIIT on 03.11.2023 DPIIT informed the committee that the case is under examination with them.
231.	NAVKAR INDUSTRIES HQRXIMLAPPLY0000 2346AM24	1.11.2023	2530 MTS USED TYRE SCRAP PRESS BALED AND MULTIPLE CUTS SHREDDDS	40040000	Recommended by MoEF&CC vide letter dated 03.10.2023 Comments sought from DPIIT on 03.11.2023 DPIIT vide OM dated 07.11.2023 has sought information from the firm. DL issued on 08.11.2023
232.	SUKARNI RUBBER RECYCLERS HQRXIMLAPPLY0000 2384AM24	1.11.2023	1500MTS Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts /Press Baled / Shredded)	40040000	Comments sought from DPIIT on 06.11.2023 DPIIT vide OM dated 08.11.2023 has sought information from the firm. DL issued on 08.11.2023 The committee decided to seek comments from MoEF&CC
233.	SHIVALIK RECLAMATION PVT LTD HQRXIMLAPPLY0000 2516AM24	13.11.2023	16000 MTS USED RUBBER TYRE SCRAP WITH MULTIPLE CUTS OR SHREDDED OR PRESSED AND BALED	40040000	The Committee decided to approve the case on Ex-post facto basis.
234.	MITTAL APPLIANCES LIMITED HQRXIMLAPPLY0000 1094AM24	5.7.2023	25 MTS Discharged Cartridges Scrap (Brass 70/30 & 90/10) as per ISRI Code Covered as lace/lark/lamb/lake	74040021	Comments sought from MOEF& CC on 06.07.2023 Comments sought from DPIIT on 06.07.2023 DPIIT vide OM dated 19.07.2023 has sought information from the firm. DL issued on 19.07.2023. The committee decided to reject the case as no reply has been received from the applicant.

235.	SAI CRUMB RUBBER HQRXIMLAPPLY0000 2565AM24	16.11.2023	8400 MTS OLD & USED RUBBER TYPRES SCRAP (MULTIPLY CUTS/PRESSED BALED/SHREDD ED)	40040000	The Committee decided to approve the case on Ex-post facto basis.
236.	RUBBER RECLAIM UDYOG HQRXIMLAPPLY0000 2544AM24	14.11.2023	1500 MTS Old & Used Rubber Tyres Scrap/ Butyl Tubes Scrap (Pressed baled / shredded / multi cuts)	40040000	Recommended by MoEF&CC vide letter dated 30.10.2023 Recommended by DPIIT vide letter dated 14.12.2023 The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 30.10.2023 and DPIIT OM dated 14.12.2023 and subject to physical verification of the premises of the firm by the concerned RA.
237.	NINE SEAS RUBBER INDIA HQRXIMLAPPLY0000 2543AM24	14.11.2023	16150 MTS Old and Used Rubber Tyres & Butyl Tubes Scrap (Pressed baled / shredded / multi cuts)	40040000	Recommended by MoEF&CC vide letter dated 3.10.2023 Recommended for 16,023 MTs by DPIIT vide OM dated 15.12.2023 The committee decided to approve the case for 16,023 MT subject to the conditions mentioned in the MoEF&CC letter dated 03.10.2023 and DPIIT OM dated 15.12.2023.
238.	EPS INTERNATIONAL HQRXIMLAPPLY0000 2674AM24	22.11.2023	16460 MTS OLD & USED RUBBER TYRE SCRAP (MULTIPLECUT/S HRE DDED/PRESS ED BALED/BRIQUETE D)	40040000	Recommended by MoEF&CC vide letter dated 10.11.2023 Recommended for 6426MT by DPIIT vide OM dated 18.12.2023 The committee decided to approve the case for 6,426 MT subject to the conditions mentioned in the MoEF&CC letter dated 10.11.2023 and DPIIT OM dated 18.12.2023.
239.	S.S. INFRASTRUCTURE	23.11.2023	500 MTS TYRE SCRAP	40040000	Comments sought from MoEF&CC (HSMD) on 07.12.2023

	COMPANY HQRXIMLAPPLY0000 2725AM24				DPIIT vide letter dated 15.12.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DPIIT vide OM dated 15.12.2023
240.	VALMERK RUBBER INDUSTRIES HQRXIMLAPPLY0000 2851AM24	02.12.2023	7980 MTS USED RUBBER TYRE SCRAP WITH MULTIPLE CUT/SHREDS/BALED USED RUBBER TYRE SCRAP WITH MULTIPLE CUT/SHREDS/BALED	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023 Comments sought from DPIIT on 04.12.2023 DPIIT vide OM dated 14.12.2023 has sought information from the firm. DL issued on 14.12.2023. Reply received and sent to the DPIIT on 15.12.2023.
241.	UNITED RUBBER GRANULES HQRXIMLAPPLY0000 2942AM24	08.12.2023	16450 MTS Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023 Comments sought from DPIIT on 08.12.2023
242.	A One Rubber Industries HQRXIMLAPPLY0000 2943AM24	08.12.2023	8260 MTS RUBBER TYRES/TUBE SCRAP (PRESSED/BALED)	40040000	Recommended by MoEF&CC vide letter dated 10.11.2023 Comments sought from DPIIT on 08.12.2023
Part 19	DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
243.	DASHMESH RUBBER	5.8.2023	10000 MTS	40040000	Comments sought from DPIIT on 7.8.2023

	PRODUCTS HQRXIMLAPPLY0000 1379AM24		RUBBER CRUMB/GRANUL ES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL & MOST OF FIBER etc.		DPIIT vide OM dated 11.08.2023 has sought information from the firm. DL issued on 16.08.2023. Reminder sent on 19.09.2023. The committee decided to reject the case as no reply has been received from the applicant.
244.	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 1415AM24	9.8.2023	10000 MTS RUBBER CRUMB/GRANUL ES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL & MOST OF FIBERS	40040000	Comments sought from DPIIT on 11.8.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. The committee decided to reject the case as no reply has been received from the applicant.
245.	A K RUBBER HQRXIMLAPPLY0000 1430AM24	7.8.2023	10000 MTS RUBBER CRUMB/GRANUL ES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON & STEEL AND MOST OF FIBE	40040000	Comments sought from DPIIT on 11.8.2023 DPIIT vide OM dated 14.08.2023 has sought information from the firm. The committee decided to reject the case as no reply has been received from the applicant.
246.	SHABBIR AND SONS ECO EXIM PRIVATE LIMITED HQRXIMLAPPLY0000 2005AM24	6.10.2023	25000 MTS Crumb Rubber granules having size finer than 10 to 20 mesh & devoid of iron/steel & most	40040000	Recommended for 8,820 MT by DPIIT vide letter dated 29.11.2023 The committee decided to approve the case for 8,820 MTs subject to the conditions mentioned in the DPIIT OM dated 29.11.2023.

			of the fibers		
247.	U V RUBBER INDUSTRIES HQRXIMLAPPLY0000 2079AM24	16.10.2023	4000 MTS RUBBER CRUMB TYRES SCRAP	40040000	DPIIT vide OM dated 23.11.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DPIIT vide OM dated 23.11.2023
248.	CRESCENT RUBBERS HQRXIMLAPPLY0000 2257AM24	23.10.2023	5000 MTs CRUMB RUBBER GRANUALS	40040000	Comments sought from DPIIT on 27.10.2023 DPIIT vide OM dated 30.10.2023 has sought information from the firm. DL issued in 30.10.2023.
249.	VELIYATH INFRASTRUCTURE PRIVATE LIMITED HQRXIMLAPPLY0000 2285AM24	27.10.2023	4000 MTS CRUMB RUBBER/GRANULES	40040000	Recommended for 881 MT by DPIIT vide OM dated 29.11.2023 The committee decided to approve the case for 881 MTs subject to the conditions mentioned in the DPIIT OM dated 29.11.2023.
250.	MANNA RUBBER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0000 2386AM24	3.11.2023	500MTS Crump Rubber Powder 5 Mesh to 30 Mesh	40170020	Comments sought from DPIIT on 6.11.2023 DPIIT vide OM dated 08.11.2023 has sought information from the firm. DL issued on 08.11.2023
251.	MAJESTIQUE CARBON LLP HQRXIMLAPPLY0000 2837AM24	01.12.2023	15000 MTS Crumb Rubber/Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Comments sought from DPIIT on 04.12.2023
252.	MACRO GRANULE INDUSTRIES PRIVATE LIMITED	02.12.2023	12000 MTS Rubber crumb/Granules mesh size	40040000	Recommended by DPIIT vide OM dated 18.12.2023 The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM

	HQRXIMLAPPLY0000 2849AM24		from 10 mesh to 20 mesh		dated 18.12.2023.
Part 20	MoEF&CC (HSMD) & DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
253.	M M ENTERPRISES HQRXIMLAPPLY0000 0300AM24	10.5.2023	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 28.06.2023 has sought information from the firm. Committee decided to send a reminder to the applicant. Reminder on 06.12.2023.
254.	GRAVITA INDIA LIMITED HQRXIMLAPPLY0000 1235AM24	20.7.2023	49,000 MTS Lead Scrap (ISRI Code Rains, Rink, Rails, Radio, Racks, Ropes, Rakes, Rents, Relay, Rono& Roper)	85491100	Comments received from MoEF&CC vide letter dated 15.06.2023 Comments received from by DPIIT vide OM dated 22.08.2023. Committee decided to call for the prior informed consent of the export country for RAINS & RINK as per comments of DPIIT.DL issued on 19.09.2023. Reply received from the firm on 06.12.2023. Committee decided to approve the application for import of 2000 MTs based on the PIC provided and subject to the MoEF&CC letter dated 15.06.2023 and DPIIT letter dated 22.08.2023
255.	JAYACHANDRAN ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 1641AM24	1.9.2023	5000 MTS Lead Scrap as per ISRI "RAINS	85491100	Recommended by MoEF&CC vide letter dated 11.11.2022. Comments sought from DPIIT on 04.09.2023 DPIIT vide OM dated 30.10.2023 has sought information from the firm. DL issued on 07.11.2023. Committee decided to send a reminder to the applicant.
256.	M M ENTERPRISES HQRXIMLAPPLY0000	14.9.2023	200 MTS Lead Battery	78020090	Recommended by MoEF&CC vide letter dated 15.03.2023.

	1749AM24		Plates(RAILS)		Comments sought from DPIIT on 15.9.2023. DPIIT vide OM dated 26.10.2023 has sought information from the firm. The Committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
257.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 2139AM24	18.10.2023	5000Mts Lead scraps as per isri rails	78020090	Recommended by MoEF&CC vide letter dated 14.11.2022. Comments sought from DPIIT on 19.10.2023 DPIIT vide OM dated 01.11.2023 has sought information from the firm. DL issued on 03.11.2023.
258.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPLY0000 2199AM24	21.10.2023	9000Mts Lead Acid Battery Scrap as per ISRI "Rains"/ Lead Battery Plates as per ISRI "Rails" (B1020/A1160)	85491100	Recommended by MoEF&CC vide letter dated 04.01.2023. Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 20.11.2023 has sought information from the firm. DL issued on 20.11.2023.
259.	SHRI SABHARI SMELTERS PRIVATE LIMITED HQRXIMLAPPLY0000 2620AM24	20.11.2023	8000 MTS Lead Battery Scrap (ISRI Code : RAILS) , Lead Battery Scrap (ISRI Code : RAINS)	85491100	Recommended by MoEF&CC vide letter dated 30.05.2023. Recommended for 6,265 MT by DPIIT vide letter dated 24.11.2023. The committee decided to approve the case for 6,265 MT subject to the conditions mentioned in the MoEF&CC letter dated 30.05.2023 and DPIIT OM dated 24.11.2023.
260.	PILOT INDUSTRIES LTD HQRXIMLAPPLY0000 2693AM24	23.11.2023	6500 MTS Lead Scrap Drained Batteries (ISRI Code : RAINS)	85491100	Recommended by MoEF&CC vide letter dated 10.11.2023. Recommended for 3,535 MT by DPIIT vide letter dated 08.12.2023. The committee decided to approve the case for 3,535 MT subject to the conditions mentioned in the MoEF&CC letter dated 10.11.2023 and DPIIT OM dated 08.12.2023.

261.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 2742AM24	21.11.2023	2000 MTS Lead Scrap in Crushed (Powder)Form	78020090	Comments sought from MoEF&CC (HSMD) on 08.12.2023 Comments sought from DPIIT on 28.11.2023
262.	LEADING METALLOYS LLP HQRXIMLAPPLY0000 2789AM24	27.11.2023	8800 MTS Scrap Drained old batteries ISRI RAINS A1160, B1020 - Rails, Rents, Rakes, Relay, Roses, Rono, Lead Grid, Lead Paste, Lead Dross, lead powder, Rad	85491100	Recommended by MoEF&CC vide letter dated 30.10.2023. Recommended for 6,748 MT by DPIIT vide letter dated 24.11.2023. The committee decided to approve the case for 6,748 MTs subject to the conditions mentioned in the MoEF&CC letter dated 30.10.2023 and DPIIT OM dated 24.11.2023 and subject to physical verification of the premises of the firm by the concerned RA.
Part 21	DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
263.	SAFE A&T TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY0000 2142AM23	19.1.2023	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 Reminder sent to DPIIT on 17.03.2023. DPIIT vide OM dated 28.03.2023 has sought information from the firm. DL issued on 17.04.2023 and 17.05.2023. The committee decided to reject the case as no suitable reply has been received from the applicant.
264.	GPENGINEERING SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY0000 1545AM24	22.8.2023	10 PCS Gold Bonding Wire (Au: 99.99% min, Be : 3-10ppm(Impurities : Cu,Ag<30 ppm, Fe, Mg < 20 ppm))	71081300	Comments sought from DPIIT on 23.8.2023. DPIIT vide OM dated 31.10.2023 has sought information from the firm. As purpose of imports is specified as Trading, Committee decided to also seek clarification on the end-use of the given imports. The committee decided to reject the case as no

					reply has been received from the applicant.
265.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY0000 1674AM24	4.9.2023	3000 KGS CADMIUM METAL POWDER	81126910	Comments received from DPIIT vide OM dated 27.10.2023. Committee decided to seek clarification on applicability on The Hazardous & Other wastes (MTM) Rules 2016. Reply received from the firm on 11.12.2023. Committee decided to once again call for the Basel number of the item and applicability on The Hazardous & Other wastes (MTM) Rules 2016
266.	HV SYSTEMS HQRXIMLAPPLY0000 1675AM24	5.9.2023	155.515 GMS Braze Alloys: BVAu-9 (35%Gold+65%Cop per) and BVAu-10 (50%Gold+50%Cop per)	71081300	Recommended for 103.515 gms by DPIIT vide letter dated 30.11.2023. The committee decided to approve the case for 103.515 gms subject to the conditions mentioned in the DPIIT OM dated 30.11.2023.
267.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY0000 1148AM24	18.7.2023	5 NOS Life Expired HBL make primary Silver Zinc battery Type ABL-SZ-202	85491900	Recommended by DPIIT vide letter dated 14.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 14.12.2023.
268.	BOSCH LIMITED HQRXIMLAPPLY0000 2036AM24	12.10.2023	37300 nos. Silver electrodes CP_0061W001 / (Diameter range- 0.125 to 0.279 mm)	71069290	Comments sought from DPIIT on 12.10.2023
269.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY0000 2473AM23	28.2.2023	9.97 MT Tin and Articles Thereof, Nickle and Articles Thereof, Rubber and articles thereof and Aluminium and articles thereof	80020090 , 75030090 , 40040000	Comments sought from DPIIT on 06.12.2023.
270.	ASAHI INDIA GLASS	14.10.2023	3 Nos	71069210	Comments sought from DPIIT on 16.10.2023

	LIMITED HQRXIMLAPPLY0000 2060AM24	3	Silver Target Rotatable - AG 3N5ROTA D151X2886 QCT SMR		DPIIT vide OM dated 25.10.2023 has sought information from the firm. DL issued on 25.10.2023. Keeping in view the limited quantities, the Committee decided to approve the application as per comments received in earlier case.
271.	PREMIER ENERGIES INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY0000 2266AM24	25.10.2023	10000 KGS SILVER CONDUCTOR FRONT SIDE METALLIC PASTE, SILVER CONDUCTOR PASTE (REAR SIDE)	71069290	Comments sought from DPIIT on 27.10.2023 DPIIT vide OM dated 02.11.2023 has sought information from the firm. DL issued in 02.11.2023. Reply received from the firm and sent to the DPIIT on 11.12.2023.
272.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY0000 2669AM24	22.11.2023	10080 NOS AU/SN 80/20 0.006 INCH SPHERES	71081300	Comments sought from DPIIT on 23.11.2023. DPIIT vide OM dated 19.12.2023 has sought information from the firm.
273.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY0000 2673AM24	22.11.2023	1000 MTR GOLD WIRE 0.7 MIL DIA	71081300	Comments sought from DPIIT on 23.11.2023. DPIIT vide OM dated 19.12.2023 has sought information from the firm.
274.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY0000 2670AM24	22.11.2023	5760 NOS SPHERE AU/SN 80/20 0.008 INCH	71081300	Comments sought from DPIIT on 23.11.2023
275.	M M ENTERPRISES HQRXIMLAPPLY0000	28.11.2023	1500 MTS ISRI - B1020 RAILS	85491100	Recommended by MoEF&CC vide letter dated 15.03.2023

	2765AM24		, ROPER		Recommended by DPIIT vide letter dated 30.11.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 30.11.2023 and subject to physical verification of the premises of the firm by the concerned RA.
276.	GUJARAT GUARDIAN LIMITED HQRXIMLAPPLY0000 2791AM24	26.11.2023	9 SET (SILVER TARGETS) (FOR FLOAT GLASS/MIRROR PLANT) AG 3N7 3010X244X22 MM 20T Your Mtl: C00004 Materion	71069290	Comments sought from DPIIT on 30.11.2023. Keeping in view the limited quantities, the Committee decided to approve the application as per comments received in earlier case.
277.	GANESH A HQRXIMLAPPLY0000 2617AM24	20.11.2023	10 NOS 97053900 NUMISMATIC INTEREST	97053900	Comments sought from DPIIT on 07.12.2023
278.	ALWIN RUFUS WILLIAM HQRXIMLAPPLY0000 2905AM24	06.12.2023	5 GMS 1879-S MORGAN SILVER DOLLAR MS64 PCGS , 1878-S MORGAN SILVER DOLLAR MS64 PCGS etc.	97053900	Comments sought from DPIIT on 07.12.2023 DPIIT vide OM dated 14.12.2023 has sought information from the firm. DL issued in 15.12.2023.
279.	ANAND PADMANABHAN HQRXIMLAPPLY0000 2911AM24	06.12.2023	3 NOS Celebrating 25 years of 2pound 2022 UK 2 pound Brilliant Uncirculated coin etc.	71189000	Comments sought from DPIIT on 07.12.2023
Part 22	Miscellaneous				
Sl.	Name of the applicant	Date of	Item for import	ITC (HS)	Status

No.	(M/s.) & HQ File No.	receipt		Code)	
280.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 2672AM23	20.3.2023	2000 MT ALUMINIUM DROSS	26204010	Comment sought from Haryana SPCB on 21.3.2023. Email sent to Haryana PCB again on 26.10.2023.
281.	SIDDHARTH CASYAB HQRXIMLAPPLY0000 0496AM24	5.6.2023	8 GMS 2023 King Charles III One Guinea Gold Proof Coin (for personal use)	71129100	The committee decided to direct the applicant to provide NOC from RBI.DL issued on 18.07.2023. Committee decided to send a final reminder to the applicant. Reminder sent on 15.11.2023 & 30.11.2023. Committee decided to reject the application as no reply has been received from the applicant.
282.	ZEN TECHNOLOGIES LIMITED HQRXIMLAPPLY0000 0424AM23	13.2.2023	75 KGS NITROCELLULOSE SMOKELESS POWDER, LARGE RIFLE PRIMERS (BOXER TYPE) ETC.	36010090 36030031 36010020 36030039 39121140 39129090	The committee decided to call for the Arms Manufacturing Licence. Committee also decided to refer the matter to PESO for comments.
283.	AMBICA IMPEX HQRXIMLAPPLY0000 1082AM24	4.7.2023	63059000 Sisal Bags.	63059000	Comments sought from Ministry of Textiles on 4.7.2023. The committee decided to seek clarification from MoT. Clarification sought from M/o Textiles on 17.10.2023
284.	EVIL SPIRIT HQRXIMLAPPLY0000 0954AM24	19.6.2023	10800 MTS Aluminium Dross	26204010	Comments sought from West Bengal State Pollution Control Board on 20.6.2023
285.	SSTC Met Solutions HQRXIMLAPPLY0000 1242AM24	21.7.2023	5000 NOS 150g Meteorological Balloon in semi finished condition as raw material to be used by IMD	88010020	Comments sought from IMD on 24.07.2023
286.	TORBIT METALS PRIVATE LIMITED	3.8.2023	1600 MTS Aluminium Dross	26204010	Comments sought from Gujarat Pollution Control Board on 4.8.2023

	HQRXIMLAPPLY0000 1351AM24				
287.	INTERNATIONAL OF BIOTECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY0000 1484AM24	16.8.2023	6250 GMS BACTERIA	21022000	Comments sought from D/o Biotechnology on 17.8.2023
288.	APEX TRADELINK HQRXIMLAPPLY0000 1533AM24	21.8.2023	2550 MTS ALUMINIUM DROSS GENERATED FROM REFINING AND CASTING HOUSE OF ALUMINIUM SMELTER UNITS	26204010	Comments sought from Gujarat Pollution Control Board on 22.8.2023
289.	SHARMA METALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 1552AM24	23.8.2023	12000 MTS ALUMINUM DROSS	26204010	Comments sought from Haryana Pollution Control Board on 25.8.2023
290.	PRAHAS OVERSEAS LLP HQRXIMLAPPLY0000 1720AM24	12.9.2023	300 KGS wood chips, perfume oil, powder ,resale	12119054	Comments sought from MSME on 13.9.2023
291.	SRI KSR METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 1546AM24	22.8.2023	9810 MTS Aluminium Dross	26204010	Comments received from Telangana State Pollution Control Board vide email dated 04.11.2023. The committee decided to approve the case for 9,810 MT of Aluminium Dross.
292.	DEOL WORLD BOOK COMPANY HQRXIMLAPPLY0000 1893AM24	27.9.2023	250000 KGS Old Printed Books	49011010	Comments sought from HRD on 3.10.2023
293.	ENPHASE SOLAR	27.9.2023	993 NOS	84715000	Committee decided to seek comments from MeiTY

	ENERGY PRIVATE LIMITED HQRXIMLAPPLY0000 1892AM24		Network Device- Aruba-Q9H62A etc.	, 84714900 , 84713090 , 84713010	for import of said second hand items. Comments sought from Meity on 21.11.2023.
294.	ARIBA ENTERPRISE HQRXIMLAPPLY0000 1940AM24	4.10.2023	18 MTS ALUMINIUM DROSS	26204010	Comments sought from West Bengal State Pollution Control Board on 5.10.2023
295.	SONANI INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0000 2119AM24	18.10.2023	50 Kgs ZIRCONIA POWDER	28256020	Comments sought from Dept. of Atomic Energy on 18.10.2023
296.	VEM TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY0000 2150AM24	19.10.2023	534 Nos. Tail Rotor Drive Shaft	88073000 88071000	Comments sought from Department of Defence Production and concerned end users.
297.	GLOBAL LEATHERS PRIVATE LIMITED HQRXIMLAPPLY0000 2298AM24	30.10.2023	18435 MT CARTONS OF TIN PLATES TINS, PLASTIC TRAYS, PAPER HEADERS	80070090	Committee decided to seek clarification regarding purpose of imports as well as applicability of para 2.51 of the HBP. DL issued on 07.12.2023.
298.	PRIDE METAL INDUSTRIES HQRXIMLAPPLY0000 2745AM24	20.11.2023	24000 MTS Aluminium Dross	26204010	Comments sought from Maharashtra Pollution Control Board on 28.11.2023
299.	HAMCO ALLOYS HQRXIMLAPPLY0000 2870AM24	04.12.2023	1600 MTS Aluminium dross	26204010	Comments sought from Maharashtra Pollution Control Board on 05.12.2023. Comments received on 12.12.2023 from MPCB.

					Committee decided to approve the application for import of 1,000 MTs of Aluminium Dross.
300.	GANESHA ECOSPHERE LIMITED HQRXIMLAPPLY0000 2663AM24	21.11.2023	9317 MTS PET flake (chip)	39076930	Recommended by MoEF&CC(HSMD) vide letter dated 04.10.2023. The committee decided to examine the case on file for the approval of competent authority.
301.	J.P. ENTERPRISE HQRXIMLAPPLY0000 2819AM24	30.11.2023	10000 MTS CULLET AND OTHER WASTE OF GLASS	70010010	Committee decided to reject the application for import for Trading purposes.
302.	SIDDHI INDUSTRIES HQRXIMLAPPLY0000 2864AM24	04.12.2023	7200 MTS ALUMINUM DROSS	26204010	Comments sought from Rajasthan Pollution Control Board on 04.12.2023
303.	BAHETI RECYCLING INDUSTRIES LIMITED HQRXIMLAPPLY0000 1894AM23	20.12.2022	5000 MT ALUMINIUM DROSS	26204010	Comments received from Gujarat Pollution Control Board on 22.07.2023 Committee decided to approve the application for import of 1,000 MTs of Aluminium Dross.
304.	ARFIN INDIA LIMITED HQRXIMLAPPLY0000 2947AM24	08.12.2023	2000 MTS TITANIUM SCRAP (GRADE II: Ti: 98%, Si: 1% max & Balance Aluminum and Grade : 5: Ti: 98% % Al: 4-5%)	81083000	Comments sought from M/o STEEL on 08.12.2023
305.	INDIA MARKETING HQRXIMLAPPLY0000 2366AM24	2.11.2023	100 MTS USED CLOTHES	63109010	Comments sought from M/o. Textiles on 6.11.2023



306.	PARMESHWAR ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0000 2499AM24	10.11.202 3	Aluminium dross 3500 MTS	26204010	Comments sought from Gujarat Pollution Control Board on 14.11.2023
307.	ATUL AUTOMATION PRIVATE LIMITED HQRXIMLAPPLY0000 2275AM24	26.10.202 3	10050 Nos. Canon Old & used Multi Function copying printer Machine	84433100	Committee decided to reject the application for import for 'Trading' purposes.
308.	VINAAYAKAA METAL WORKS & CO HQRXIMLAPPLY0000 2605AM24	20.11.202 3	6000MTs Aluminum dross	26204010	Comments sought from Maharashtra Pollution Control Board on 13.12.2023
309.	VOYAGE INDIA HQRXIMLAPPLY0000 2696AM24	23.11.202 3	500 MTS THAI JASMINE RICE (HOM MALI), THAI SUSHI RICE, ARBORIO RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
310.	BEST PRODUCTS & SOLUTIONS HQRXIMLAPPLY0000 3017AM24	12.12.202 3	100 MTS Japonica Sushi Rice	10063090	The committee decided to examine the case on file for the approval of competent authority.
311.	BEST PRODUCTS & SOLUTIONS HQRXIMLAPPLY0000 3051AM24	14.12.202 3	50 MTS Arborio Rice	10063090	The committee decided to examine the case on file for the approval of competent authority.
312.	MRK FOODS PVT.LTD. HQRXIMLAPPLY0000	14.12.202 3	38 MTS JASMINE RICE 100% REGULAR,	10063090	The committee decided to examine the case on file for the approval of competent authority.

	3058AM24		WILD RICE		
313.	R.K. JEWELS HQRXIMLAPPLY0000 1818AM24	20.09.2023	3 MT of Gold Dore Bar (Purity upto 95%)	71081200	Committee decided to call for a valid BIS certificate and Consent to Operate along with utilisation details of previous licence. DL issued on 04.10.2023. The committee decided to send reminder to the firm. Reminder sent on 03.11.2023 & 18.11.2023. Committee decided to send a final reminder to the firm. Reminders sent on 18.11.2023 & 03.12.2023. The committee decided to close the case as no reply was received from the firm.
314.	RG REFINERIES PRIVATE LIMITED HQRXIMLAPPLY0000 1834AM24	22.09.2023	10 MT of Gold Dore Bar (Purity up to 95%)	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous licence.
315.	NATIONAL INDIA BULLION REFINERY ACA SONS HQRXIMLAPPLY0000 1920AM24	2.10.2023	1 MTs GOLD DORE BARS UP TO 95% PURITY	71081200	The Committee examined the documents submitted by the firm and decided to conduct physical verification of the premises of the firm by the concerned RA. Verification report is awaited from RA Mumbai.
316.	ZAVERI AND COMPANY PRIVATE LIMITED HQRXIMLAPPLY0000 2055AM24	13.10.2023	20000 KGS GOLD DORE BARS	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous licence.
317.	TITAN COMPANY LIMITED HQRXIMLAPPLY0000 2065AM24	16.10.2023	5000 KGS GOLD DORE	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of utilization details of the previous import licence.
318.	AURO METAL REFINERY PRIVATE LIMITED HQRXIMLAPPLY0000 2109AM24	17.10.2023	1 MTS GOLD (DORE) BARS PURITY ; UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of valid Consent to Operate from SPCB from the firm. DL issued on 20.11.2023. The committee also decided to seek verification

					report of the premises of the firm by concerned RA. Verification report from RA is awaited.
319.	INDOMET REFINERIES PRIVATE LIMITED HQRXIMLAPPLY0000 2204AM24	21.10.2023	1.0 MTS GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	The committee examined the documents submitted by the firm and decided to approve the case for 01 MT of Gold Dore bar (purity upto 95%), subject to physical verification of the premises of the firm by the concerned RA. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
320.	SAINADH GOLD HQRXIMLAPPLY0000 2331AM24	31/10/2023	2000 Grams GOLD BAR	71081200	The committee noted that the purpose of import is trading. Accordingly, the committee decided to reject the case.
321.	GOPNATH JEWELLERS P RIVATE LIMITED HQRXIMLAPPLY0000 2441AM24	8.11.2023	1MT GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	The committee decided to seek (i) Valid CTO from SPCB and (ii) NABL Certificate from the firm.
322.	IGR AUSOM LLP HQRXIMLAPPLY0000 2614AM24	20.11.2023	10 MT GOLD DORE BARS	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous licence.
323.	SAFFRON REFINERY PRIVATE LIMITED HQRXIMLAPPLY0000 1839AM24	22.9.2023	2 MTs Gold Dore Bar (Purity upto 95%)	71081200	The committee examined the documents submitted by the firm and decided to approve the case for 02 MT of Gold Dore bar (purity upto 95%). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
324.	CGR METALLOYS PRIVATE LIMITED	20.11.2023	10 MT GOLD (DORE)	71081200	The committee examined the document submitted by the firm and decided to defer the case for want (i)

	HQRXIMLAPPLY0000 2599AM24		BARSPURITY ; UPTO 95%		valid Consent to Operate and (ii) valid BIS Licence from the firm. Response from the firm is awaited.
325.	CAPS GOLD PRIVATE LIMITED HQRXIMLAPPLY0000 2604AM24	20.11.2023	10MT GOLD (DORE) BARS PURITY ; UPTO 95%	71081200	The Committee decided to approve the case on Ex-post facto basis.
326.	BRIGHT METAL REFINERS HQRXIMLAPPLY0000 2591AM24	18.11.2023	2 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee noted that the firm has been granted import licence No. 0111011413 on 10.10.2023 for 10 MT of Gold Dore bar. Accordingly, the committee decided to seek utilization details of import licence No. 0111011413 dated 10.10.2023. DL issued on 07.12.2023.
327.	INDOMET REFINERIES PRIVATE LIMITED HQRXIMLAPPLY0000 3074AM24	15.12.2023	2 MTs SILVER DORE BARS (Not Exceeding 95% Purity)	71069100	The committee examined the documents submitted by the firm and decided to approve the case for 02 MT of Silver Dore bar (purity upto 95%), subject to physical verification of the premises of the firm by the concerned RA. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.

5. The meeting ended with a vote of thanks to the chair.
